

Minutes of Exim Facilitation Committee (EFC) meeting No. 10/AM21 dated 28.01.2021 for import of restricted items

Meeting No. 10/AM21 of Exim Facilitation Committee (EFC) was held on 28.01.2021 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P.Roy, Joint DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Smt. Pratibha Kumari, FTDO (Import Cell), DGFT
- (iv) Shri S.K. Jain, Development Officer, DPIIT
- (v) Shri V.K. Sharma, Deputy Director (Trade), DAH&D
- (vi) Shri Gaurav Kumar, STA-'B', Directorate of International Cooperation, DRDO
- (vii) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (viii) Shri Santanu Dhar, US(BR), M/o P&NG
- (ix) Dr. Tarun Kumar Singh, Fisheries Research and Investigation Officer, Department of Fisheries
- (x) Parmjeet Singh, Additional Industrial Adviser (Technical Division), Ministry of Steel
- (xi) Shri Sushil Kumar Jangid, Scientist 'B', MeitY
- (xii) Ravi Shanker Srivastav, Engineer (Reg), DoT

3. Total number of cases considered in the meeting was **322**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **62** cases were approved, **12** cases were rejected, **08** cases were closed and **240** cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 155, 162, 163, 166, 170, 173, 174, 175 and 176 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs.) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Part 1	D/o AH&D					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value	Status
1	Palamur Biosciences Private Limited, Secunderabad 01/53/8/50409/AM 21/P-26/IC	08.04.20	1000 Nos. Bovine Sexed Semen 500 Nos. Bovine Embryos	05111000 05119999	13200000	Comments sought from D/o AH&D on 22.08.2020, 15.09.2020 and again on 11.10.2020. D/o AH&D informed the Committee again in meeting that the case is under examination with them.
2	Symbiotec Pharma lab Pvt. Ltd., Madhya Pradesh	22.08.20	200 ltr. Animal Excreta (Mares Urine)	31010092	15180.00	Approved as recommended by D/o AH&D vide OM No. 110102(1)/114/2020-Trade

	01/53/8/54027/AM 21/S-75/IC					(E-17212) dated 29.01.2021
	RA, Indore may issue the import authorization to the applicant for import of 200ltr of Animal Excreta (mares urine) from China for CIF value of Rs.15180.00/- [US Dollars (USD) 200.00] subject to the conditions in D/o AH&D OM No. 110102(1)/114/2020-Trade (E-17212) dated 29.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.					
3	Symbiotec Pharma lab Pvt. Ltd., Madhya Pradesh 01/53/8/54072/ AM21/S-81/IC	02.09.20	200000 ltr. Animal Excreta (Mares Urine)	31010092	15180000	Approved as recommended by D/o AH&D vide OM No. 110102(1)/114/2020-Trade (E-17212) dated 29.01.2021.
	RA, Indore may issue the import authorization to the applicant for import of 200000ltr of Animal Excreta (mares urine) from China for CIF value of Rs. 15180000.00 /- [US Dollars (USD) 200000.00] subject to the conditions in D/o AH&D OM No. 110102(1)/114/2020-Trade (E-17212) dated 29.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.					
4	Still Water Aquatics, Bangalore 01/53/8/53919/AM 21/S-54/IC	10.08.20	(i) 12 Nos. Dendrobates tinctorius (ii) 12 Nos. Dendrobates leucomelas (iii) 12 Nos. Dendrobates auratus (iv) 12 Nos. Phyllobates terribilis (v) 12 Nos. Phyllobates vittatus	01062000	112500	The applicant has not submitted the application in prescribed format. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 requested the importer to submit the application in prescribed format along with the details of the proposed import of amphibians. Reminder was sent to firm vide email dated 01.12.2020. Firm's reply has been referred to D/o AH&D vide email dated 24.12.2020.
5	Suhani Farms, Bangalore 01/53/8/54371/AM 21/S-120/IC	23.10.20	12 Nos. Live Horses	01012100	13500000	Comments sought from D/o AH&D on 06.11.2020. D/o AH&D vide email dated 24.12.2020 sought some information from firm. Firm replied on 24.12.2020. D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
6	J.K. Trust Bombay, Ballard Estate, Mumbai 01/53/8/54400/AM 21/J-16/IC	30.10.20	1000 Nos. Bovine Sexed Semen	05111000	2053897	Comments sought from D/o AH&D on 02.11.2020. D/o AH&D vide email dated 09.11.2020 informed the applicant that the application is incomplete.

						D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
7	Saralia Agro Private Limited, Anugul, Odisha 01/53/8/54416/AM 21/S-125/IC	03.11.20	8 No. Live Arabian Horses	01012100	12000000	Comments sought from D/o AH&D on 08.1.2021. D/o AH&D vide email dated 15.01.2021 has sought some information/ documents from the firm. D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
8	PV Gopalakrishna, Injambakkam, Chennai 01/53/8/54446/AM 21/P-39/IC	09.11.20	2 No. Live Horses	01012990	1332000	Comments sought from D/o AH&D on 22.12.2020. D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
9	Yashaswini Malangi Basavaraju, Bengaluru	13.11.20	1 No. pet-dog Breed: Chihuahua, Sex: Male: Age: 2 Years (DOB: 05.11.2018), Colour: White and Apricot from Sydney to Delhi			The applicant vide email dated 13.11.2020 stated that the travel date was on 20 November 2020 from Sydney to Delhi and requested for an NOC to import his pet-dog to India. The applicant was requested on 17.11.2020 to provide complete application. Reminders sent to applicant vide email dated 24.12.2020. Reply from the applicant is still awaited. D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
10	Mohammed Usama, Bangalore	01.12.20	(1) 1 No. CAT- Name: Newen Majestic,	01064910 01064910	22500	Approved as recommended by D/o AH&D vide OM No. 110102 (1)/164/2020-Trade

	Karnataka 01/53/8/54538/AM 21/M-80/IC		D.O.B: 03/04/2020, Race: Persa, Sex: Macho- Red and White, Microchip No: 90021500098151 9 (2) 1 No. CAT- Name: Newen Logan, D.O.B.: 14/06/2020, Race: Persa, Sex: Macho- Red and White, Microchip No.: 90021500098151 5			(E-18117) dated 07.01.2021
RA, Bangalore may issue the import authorization to the applicant for import of (1) 1 No. Cat – Name: Newen Majestic, DOB: 03/04/2020, Race: Persa, Sex: Macho-Red and White, Microchip No. 900215000981519 and (2) 1 No. Cat – Name: Newen Logan, DOB: 14/06/2020, Race: Persa, Sex: Macho-Red and White, Microchip No. 900215000981515 from Colombia for CIF value of Rs. 22500.00/- [US Dollars (USD) 300.00] subject to the conditions mentioned in the D/o AH&D OM No. 110102 (1)/164/2020-Trade (E-18117) dated 07.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.						
11	Bangalore Horse Riding School, Bangalore, Karnataka 01/53/8/54541/AM 21/B-73/IC	01.12.20	3 Nos. Live Horses Pure Arabian Horses (2 Stallions and 1 Mare) for training students and imparting skills of horse riding.	01012100	7125000	Comments sought from D/o AH&D on 02.12.2020. D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
12	Mounica Chowdary Yelisetti, Manikonda, Hyderabad 01/53/8/54546/AM 21/M-81/IC	02.12.20	1 no. of 13 Kgs. Pet Dog	01061900	0.00	Comments sought from D/o AH&D on 03.12.2020. DAH&D vide email dated 03.12.2020 requested the applicant to check the application as it appears that the details of live dog for import is same as mentioned in the following file No./Ref No. received from DGFT for comments: (i) F. No. 01/53/8/54539/AM21/V-40/Import Cell dated 2.12.2020 (ii) F. No. 01/53/8/54513/AM21/V-39/Import Cell dated 1.12.2020. D/o AH&D informed the Committee again in meeting that the case is under

						examination with them.
13	Indigenous Agrovet Producer Company Limited, Nashik 01/53/8/54609/AM 21/I-28/IC	13.12.20	(1)129 Nos. Espanto Avla Sexed Female - Avla 70 – GIR (2) 15 Nos. Sorebano Fiv De BrasSexed Female - RRP - 8554 -GIR	05111000	635025	Comments sought from D/o AH&D on 17.12.2020. D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
14	Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, Kerala 01/53/8/54613/AM 21/R-34/IC	15.12.20	300 Nos. Live mice	01061900	2361094	Approved as recommended by D/o AH&D vide OM No. L-110102(1)/ 176/ 2020-Trade (E-18225) dated 07.01.2021.
RA, Cochin may issue the import authorization to the applicant for import of 300 live mice from USA for CIF value of Rs. 2361094.00/- [US Dollars (USD) 31481.25] subject to the conditions mentioned in the D/o AH&D OM No. L-110102(1)/ 176/ 2020-Trade (E-18225) dated 07.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Cochin.						
15	Delta Exim Services, Thane 01/53/8/54631/AM 21/D-31/IC	17.12.20	2 Pairs of Live Cat (Serval Cat) (Leptailurus Serval)	01061900	220000	Approved as recommended by D/o AH&D vide OM No. L-110102(1)/13/2021- Trade (E-18334) dated 18.01.2021.
RA, Mumbai may issue the import authorization to the applicant for import of (1) 1 No. Live Cat, Pet Name- Casper, Breed-Serval Cat (Leptailurus Serval), Gender- Female, color & marks- Golden Yellow Spotted , (2) 1 No. of live Cat, Pet name- Katty, Breed-Serval Cat (Leptailurus Serval), Gender- Female, color & marks- Golden Yellow Spotted, (3) 1 No. of live Cat, Pet name- Moonlight, Breed-Serval Cat (Leptailurus Serval), Gender- Male, color & marks-Golden Yellow Spotted and (4) 1 No. of live Cat, Pet name- Smoogy, Breed-Serval Cat (Leptailurus Serval), Gender- Male, color & marks-Golden Yellow Spotted from South Africa for CIF value of Rs. 220000.00/- [US Dollars (USD) 3000.00] subject to the conditions mentioned in the D/o AH&D OM No. L-110102(1)/13/2021- Trade (E-18334) dated 18.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.						
16	Abbas Mohamed Bharwal, Chennai 01/53/8/54641/AM 21/A-101/IC	19.12.20	6 Nos. Riding Horses (For Sports Activities) (Age- 02 To 20 Years) (Sex- Mares/Geldings/S tallions) (Qty-06 Nos)	01012990	8100000	Approved as recommended by D/o AH&D vide OM No. 110102(1)/178/2020-Trade (E-18228) on 07.01.2021.
RA, Chennai may issue the import authorization to the applicant for import of 6 Nos of Riding Horses (Age-02 to 20 years) (Sex- Mares/Gelding/ Stallions) from Germany, Netherland, United Kingdom, Ireland, USA, Canada, France, Spain, Italy, Switzerland, Poland, Hungary, Austria, Belgium and Slovenia for CIF value of Rs.8100000.00/- [EURO (EUR) 90000.00] subject to the conditions mentioned in D/o AH&D OM No. 110102(1)/178/2020-Trade (E-18228) on 07.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.						

17	Rohan Kumawat, Shastri Nagar, Jaipur 01/53/8/54638/AM 21/R-35/IC	19.12.20	6 Nos. Riding Horses (For Sports Activities) (Qty- 06 Nos) (Age-02 To 20 Years) (Sex-Mares / Geldings/Stallion s)	01012990	8100000	Approved as recommended by D/o AH&D vide OM No. L-110102(1)/ 179/ 2020-Trade (E-18231) dated 07.01.2021.
RA, Jaipur may issue the import authorization to the applicant for import of 6 Nos of Riding Horses (Age-02 to 20 years) (Sex- Mares/Gelding/ Stallions) from Germany, Netherland, France, Slovenia, Italy, United Kingdom and Ireland for CIF value of Rs. 8100000.00/- [EURO (EUR) 90000.00] subject to the conditions mentioned in D/o AH&D vide OM No. L-110102(1)/ 179/ 2020-Trade (E-18231) dated 07.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.						
18	Soham Partha Mukherjee, Ahmadabad 01/53/8/54651/AM 21/S-153/IC	22.12.20	2 No. Hybrid Equines	01012990	16380000	Comments sought from D/o AH&D on 22.12.2020. D/o AH&D vide OM No. L-110102(1)/ 180/2021-Trade (E-18232) dated 11.01.2021 did not recommend the 2 nos. live horse hybrid equines. Hence, the Committee decided to reject the case as per D/o AH&D OM No. L-110102(1)/ 180/2021-Trade (E-18232) dated 11.01.2021.
19	Cadila Healthcare Limited, Ahmedabad, Gujarat, 01/53/8/54653/AM 21/C-43/IC	22.12.20	(1)4980 Nos. Small laboratory animals (1940 male mice strains, 1590 female mice strains, 610 male rat strains, 460 female rat strains, 30 male hamster strains, 30 female hamster strains, 100 male guinea pig strains, 100 female guinea pig strains, 10 male marmoset strains, 10 female marmoset strains, 50 male dog strains & 50 female dog strains as per attached Annexure-1) for R&D purpose	01061900	12892037 4	Approved as recommended by D/o AH&D vide OM No. L-110102(1)/ 49/2021-Trade (E-12106) dated 11.01.2021.

			from USA, UK, Canada, Netherlands & China (2) 100 Nos. Small Laboratory Animals (50 Male Rabbit strains & 50 female rabbit strains as per attached Annexure-2) for R&D purpose from USA, UK, Canada, Netherlands & China			
RA, Ahmedabad may issue the import authorization to the applicant for import of 4980 Nos. of Small Laboratory Animal and 100 Nos of lab rabbit from USA, UK, Canada and Netherlands for CIF value of Rs.128920374.00/- [US Dollars (USD) 1731637.00] subject to the conditions mentioned in D/o AH&D vide OM No. L-110102(1)/ 49/2021-Trade (E-12106) dated 11.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ahmedabad.						
20	Hy - Line Layers Private Limited , Udumalpet, Tamil Nadu 01/53/8/54669/AM 21/H-60/IC	23.12.20	17000 Nos. Hy Line Brown Parent Stock Day Old Chicks	01051100	8751165	Approved as recommended by D/o AH&D vide OM No. L-110102(1)/4/2021-Trade (E-18280) dated 11.01.2021.
RA, Coimbatore may issue the import authorization to the applicant for import of 17000 Nos of HY line brown parent stock day old chicks from USA for CIF value of Rs. 8751165.00/- [US Dollars (USD) 119000.00] subject to the conditions mentioned in D/o AH&D OM No. L-110102(1)/4/2021-Trade (E-18280) dated 11.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Coimbatore.						
21	Lukesh Kumar, Rajpura Town,Punjab 01/53/8/54672/AM 21/L-41/IC	23.12.20	1 No. Kitten for short visit to India.	01061900	10000	For Ex-post Facto Approval
22	G.H. International, Bhadeysarai, Sambhal 01/53/8/54670/AM 21/G-33/IC	23.12.20	188 Kg. Buffalo Horn Button Blanks	96063010	215548	Comments received from D/o AH&D vide OM dated 19.01.2021 and MSME vide OM dated 19.01.2021. The Committee decided to examine the case on file.
23	Dr. Sai Prasad Pydi, Kanpur, Uttar Pradesh 01/53/8/54682/AM 21/D-32/IC	24.12.20	20 Nos. Strain Name: 1- CD11b-DTR (Aka- B6FVB-Tg (ITGAM- DTR/EGFP)34L ANJ); 2- Clec4f- Cre-tdTomato	01061900	581109	Approved as recommended by D/o AH&D vide OM No. L-110102(1)/2/2021-Trade (E-18272) dated 11.01.2021.

			(Aka- C57BL/6J-Clec4f em1(cre)Glass/J); 3- LysM-CreER (Aka- Lys2 tm1 (cre/ERT2)Grtn/J) 4- ROSA26-eGFP-DTA (Aka- B6.129S(Cg)- Gt(ROSA)26Sort m1(DTA) Jpmb/J) 5-LysM-Cre(Aka- B6.129P2-Lyz tm1(cre)Ifo/J) Vendor: Jackson Laboratories 10 male mice and 10 female mice.			
RA, Kanpur may issue the import authorization to the applicant for import of 20 Nos of Strain Name: 1- CD11b-DTR (Aka- B6FVB-Tg (ITGAMDTR/EGFP)34LANJ); 2- Clec4f Cre-tdTomato (Aka- C57BL/6JClec4f em1(cre)Glass/J); 3- LysM-CreER (Aka- Lys2 tm1 (cre/ERT2)Grtn/J) 4- ROSA26- eGFP-DTA (Aka- B6.129S(Cg)- Gt(ROSA)26Sort m1(DTA)Jpmb/J) 5- LysM-Cre (Aka- B6.129P2-Lyz tm1(cre)Ifo /J) Vendor: Jackson Laboratories 10 male mice and 10 female mice from USA for CIF value of Rs. 581109.00 /- [US Dollars (USD) 7748.12] subject to the conditions mentioned in the D/o AH&D OM No. L-110102(1)/2/2021-Trade (E-18272) dated 11.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kanpur.						
24	Suhani Farm, Bangalore 01/53/8/54687/AM 21/S-157/IC	25.12.20	3 No. Live Adult Horses - Pure Arabian Horses (In All 3 Numbers)	01012100	7125000	Comments sought from D/o AH&D on 29.12.2020. D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
25	Sameer Bakshi, Mohali 01/53/8/54691/AM 21/S-158/IC	27.12.20	1 Unit Pet Cat Black Color Domestic Medium Hair Breed	01061900	0.00	For Ex-post Facto Approval
26	Soham Partha Mukherjee, Ahmadabad 01/53/8/54692/AM 21/S-159/IC	28.12.20	(1) 4Nos.of Live Wallaroo (<i>Osphranter Robustus</i>) (2) 10 Nos. of Live Bennets Wallaby (<i>Macropus Rufogriseus</i>) (3) 6 Nos. of Live Eastern Grey Kangaroo (<i>Macropus</i>	01061900	3787500	Comments sought from D/o AH&D on 29.12.2020. D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.

			<i>Giganteus</i>) (4) 10 Nos. of Live Red Kangaroo (<i>Osphranter Rufus</i>) (Total 30 Nos.)			
27	Nadeem Mohammedilyas Behlim, Thane, Maharashtra 01/53/8/54702/AM 21/N-33/IC	30.12.20	265 Nos. of Hejazi goats (age 3 years-1 male, 2.6 years- 1 male, 9 months-1 male, 4 months 1 male kid , 4 months - 1 male kid) amongst these all are male goats including 2 kids of 4 month each total number of goats are 5	01042000	205800	Comments sought from D/o AH&D on 01.01.2021. D/o AH&D vide OM No. L- 110102(1)/21/2021- Trade (E-18346) dated 18.01.2021 did not recommend import of Hejazi goats from Bahrain as the stated country is not fulfilling the Indian Veterinary Health Protocol in this regard. Hence, the Committee decided to reject the case as per D/o AH&D OM No. L- 110102(1)/21/2021- Trade (E-18346) dated 18.01.2021
28	Tropical Animal Genetics Pvt.Ltd., Hyderabad 01/53/8/54705/AM 21/T-71/IC	31.12.20	HF Invitro embryos- female sexed 100,000 nos.& Jersey Invitroembryos- femalesexed 100,000 nos.	05119999	15000000 00	Comments sought from D/o AH&D on 05.01.2021. D/o AH&D vide email dated 29.01.2021 has sought some information from the firm.
29	Neha Vijay Kumar Berlia Tughlak Lane, New Delhi 01/53/8/54712/AM 21/N-35/IC	04.01.21	6 No. Riding horses (qty-06 nos), (age-02 to 20 year) (sex stallions, geldings, mares)	01012990	8280000	Approved as recommended by D/o AH&D vide OM No. L-110102(1)/17/2021- Trade (E-18338) dated 29.01.2021.
CLA, New Delhi may issue the import authorization to the applicant for import of 06 Nos of Riding Horses (Age-02 to 20 years) (Sex- Stallions/Gelding/Mares) from Germany, France and United Kingdom for CIF value of Rs. 8280000.00/- [EURO (EUR) 90000.00] subject to the conditions in the D/o AH&D OM No. L-110102(1)/17/2021- Trade (E-18338) dated 29.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
30	Anthem Biosciences Private Limited, Bangalore Karnataka 01/53/8/54725/AM 21/A-112/IC	05.01.21	(1)100 Nos. Mice from USA (2) 600 Nos. Mice from USA (3) 200 Nos. Mice from Japan (4) 800 Mice from Thailand (5) 600 Nos. Mice from GBR	01061900	43762135	Approved as recommended by D/o AH&D vide OM No. L-110102(1)/12/2021- Trade (E-18330) dated 18.01.2021.

			(6) 400 Nos. Mice from USA (7) 200 Nos. Mice from NLD (8) 100 Nos. Mice from ISR (9) 150 Nos. Rats from USA (10) 200 Nos. Rats from GBR (11) 300 Nos. Mice from FRA. Total: 3300 Mice and 350 Rats			
RA, Bangalore may issue the import authorization to the applicant for import of 3300 Nos of Mice and 350 Nos of Rats from France, USA, Japan, Thailand, United Kingdom, Netherlands and Israel for CIF value of Rs.43762135.00/- [US Dollars (USD) 605704.00] subject to the conditions in the D/o AH&D vide OM No. L-110102(1)/12/2021- Trade (E-18330) dated 18.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.						
31	TCG Lifesciences Private Limited, Kolkata 01/53/8/54736/AM 21/T-73/IC	07.01.21	Mice (Male/Female)- 1000 nos.(4-12 weeks), Rat(Male/Female) -1000 nos.(4-12 weeks) & Golden Syrian Hamster- 1000 nos.(4-12 weeks). Total= 3000 Nos.	01069000	30175329 .50	Approved as recommended by D/o AH&D vide OM No. L-110102(1)/29/2021- Trade (E-18371) dated 29.01.2021.
RA, Kolkata may issue the import authorization to the applicant for import of (1) 1000 Nos (4-12 weeks) Mice (Male/Female), (2) 1000 Nos (4-12 weeks) Rat (Male/ Female) and (3) 1000 Nos (4-12 weeks) Golden Syrain Hamster from USA, UK, Netherlands, Germany, Switzerland, Japan and South Korea for CIF value of Rs. 30175329.50/- [US Dollars (USD) 405310.00] subject to the conditions in the D/o AH&D OM No. L-110102(1)/29/2021- Trade (E-18371) dated 29.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.						
32	Sathisha M C, Trivandrum 01/53/8/54738/AM 21/S-162/IC	08.01.21	(1) 1 No. Live animals- Mice-C57BL- 6JRj, Male, 6 weeks of age (2) 1 No. Live animals: Mice B6SJLF1JRj, Female, 6 week of age	01061900	0.00 (USD 1214.07)	Approved as recommended by D/o AH&D vide OM No. L-110102(1)/28/2021- Trade (E-18370) dated 29.01.2021.
RA, Cochin may issue the import authorization to the applicant for import of 1 No Live animal MICE-C57BL6JRj, Male, 6 weeks of age (2) 1 No. Live animals: Mice B6SJLF1JRj, Female, 6 week of age from France for CIF value of Rs. 0.00/- [US Dollars (USD) 1214.07] subject to the conditions in the D/o AH&D OM No. L-110102(1)/28/2021- Trade (E-18370) dated 29.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Cochin.						
33	Vibhu Rastogi, Gurgaon, Haryana 01/53/8/54743/AM 21/V-44/IC	08.01.21	6 Nos. Riding Horses For Sports Activities (Qty 06	01012990	6624000	Approved as recommended by D/o AH&D vide OM No. L-110102(1)/30/2021- Trade (E-18372) dated 29.01.2021.

			Nos)(Sex- Mares/Geldings/S tallions)(Age 02 To 20 Years)			
CLA, New Delhi may issue the import authorization to the applicant for import of 06 Nos of Riding Horses (Age-02 to 20 years) (Sex- Stallions/Gelding/Mares) from Germany, Netherland, United Kingdom, Ireland, France, Hungary, Belgium and Italy for CIF value of Rs. 6624000.00/- [EURO (EUR) 72000.00] subject to the conditions in the D/o AH&D OM No. L-110102(1)/30/2021- Trade (E-18372) dated 29.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
Part 2	D/o Fisheries					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value	Status
34	Arbee Biomarine Extracts Pvt. Ltd., Kottayam, Kerala 01/53/8/54410/AM 21/A-73/IC	03.11.20	1200MTs Fish Body Oil	15042010	144000000	Approved as recommended by D/o Fisheries vide email dated 27.01.2021.
RA, Cochin may issue the import authorization to the applicant for import of 1200 MTS Fish Body Oil from Japan, Peru, Chile, Mauritania, Oman, U.A.E for CIF value of Rs. 144000000.00 /- [EURO (EUR) 1920000.00] subject to the conditions in the D/o Fisheries email dated 27.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.						
35	Kerala Aqua Ventures International Limited, Ernakulam, Kerala 01/53/8/54483/AM 21/K-29/IC	17.11.20	15000 Nos. Live Oreochromis Niloticus (Chitralada)	03019900	347076.80	Comments sought from D/o Fisheries on 17.11.2020. D/o Fisheries vide email dated 26.11.2020 informed that application is not in prescribed format. Accordingly, the firm has been requested to furnish application in prescribed format vide email dated 26.11.2020. Reminders sent to firm vide emails dated 24.12.2020 and 02.02.2021.
36	Sinha Aquarium, Howrah 01/53/8/54502/AM 21/S-132/IC	19.11.20	444800 Nos. Ornamental fishes as per ANF 2M	03011000	3819871.44	Comments sought from D/o Fisheries on 19.11.2020. D/o Fisheries vide email dated 26.11.2020 informed that application is not in prescribed format. Reminders sent to firm vide emails dated 24.12.2020 and 02.02.2021.
37	Fresh Water Exotica, Coimbatore, Tamil nadu 01/53/8/54611/AM	14.12.20	1022765 nos. of Ornamental Fish as per ANF-2M	03011100	9999994	Approved as recommended by D/o Fisheries vide email dated 27.01.2021, subject to compliance of the Sanitary Protocol for import of

	21/F-29/IC					ornamental fishes in India. Only species listed in the Sanitary Protocol issued by Ministry vide OM No. 35029/10/2008-FY(Trade) dated 09.03.2017 shall be allowed.
	RA, Coimbatore may issue the import authorization to the applicant for import of Ornamental Fish from GCA for proportionate CIF value subject to the conditions in the D/o Fisheries email dated 27.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Coimbatore.					
38	Nitta Gelatin India Ltd, Ernakulam , Kerala 01/53/8/54700/AM 21/N-32/IC	29.12.20	(1) 140000 Kg. Processed/ Demineralised Fish Scales (2) 72000 Kg. Semi Processed Fish Scales.	05119190	53609956	Approved as recommended by D/o Fisheries vide email dated 27.01.2021, subject to the condition that the product is free from OIE listed diseases relevant to the species from which it is derived. If it is derived from, Tilapia, in addition, a certificate of the Competent Authority of the exporting country stating that the product is also free from TiLV.
	RA, Cochin may issue the import authorization to the applicant for import of (1) 140000 Kg Processed/ Demineralised Fish Scales and (2) 72000 Kg. Semi Processed Fish Scales from China for CIF value of Rs.53609956.00/- [US Dollars (USD) 59040.00] subject to the conditions in the D/o Fisheries vide email dated 27.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
39	Nupur Ghosh, Kolkata, W.B. 01/53/8/54703/AM 21/N-34/IC	31.12.20	467000 nos. of Ornamental Fish as per ANF-2M	03011100	4442435	Comments sought from D/o Fisheries on 18.01.2021. D/o Fisheries vide email dated 27.01.2021 informed that The application of the firm is not in prescribed format as per the Protocol for import of Ornamental Fishes into India. The firm may be asked to submit the same in prescribed format. Accordingly, the firm requested to submit application in prescribed format vide email dated 28.01.2021. Firm vide email dated 28.01.2021 has furnished application in prescribed format. Application in prescribed format forwarded to D/o

						Fisheries vide email dated 28.01.2021.
40	P R Foods, Kolkata 01/53/8/54713/AM 21/P-50/IC	04.01.21	1500 MT Live Fish Fry FreshWater - Pangas	03011100	27375000 0	Comments sought from D/o Fisheries on 05.01.2021. D/o Fisheries vide email dated 27.01.2021 informed that The application needs to be considered by the National Committee on Introduction of Exotic Aquatic Species into India as the import is not a regular item. Therefore, the same may be deferred.
41	P R Foods, Kolkata 01/53/8/54715/AM 21/P-51/IC	04.01.21	300 MT Live Fish Fry Freshwater - Pabda	03011100	54750000	Comments sought from D/o Fisheries on 05.01.2021. D/o Fisheries vide email dated 27.01.2021 informed that the application needs to be considered by the National Committee on Introduction of Exotic Aquatic Species into India as the import is not a regular item. Therefore, the same may be deferred.
42	P R Foods, Kolkata 01/53/8/54716/AM 21/P-52/IC	04.01.21	1000MT Live Fish Fry Freshwater - Singi	03011100	18250000 0	Comments sought from D/o Fisheries on 05.01.2021. D/o Fisheries vide email dated 27.01.2021 informed that the application needs to be considered by the National Committee on Introduction of Exotic Aquatic Species into India as the import is not a regular item. Therefore, the same may be deferred.
43	Eureka Exotics, Kolkata 01/53/8/54718/AM 21/E-23/IC	05.01.21	1860000 Nos. Ornamental fishes as per ANF 2M and technical details in annexure.	03019900	3720000	Approved as recommended by D/o Fisheries vide email dated 27.01.2021, subject to compliance of the Sanitary Protocol for import of ornamental fishes into India. Only species listed in the Sanitary Protocol issued by Ministry vide OM No. 35029/10/2008-FY(Trade)



						dated 09.03.2017 shall allowed.
RA, Kolkata may issue the import authorization to the applicant for import of Ornamental Fishes from GCA for proportionate CIF value subject to the conditions in the D/o Fisheries email dated 27.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.						
Part 3	D/o AH&D and MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value	Status
44	Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/ AM20/G-12/IC	8.07.19	(1) 8 pairs of Ara chloropterus and (2) 2 pairs of Ara ararauna with cites permit	01063200	1350000	Comments received from D/o AH&D vide OM No. 110102(10/3/2017-Trade dated 24.09.2019. Comments sought from MoEF&CC (WL) on 11.07.2019 followed with reminders dated 19.06.2020, 31.08.2020, 03.09.2020 and 05.10.2020. MoEF&CC (WL) vide email dated 25.11.2020 has sought some documents from the firm. Firm was asked to furnish reply vide email dated 25.11.2020. Firm replied directly to MoEF&CC (WL) vide email dated 25.11.2020. MOEF&CC (WL) informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought vide email dated 27.11.2020 by MOEF&CC (WL). MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
45	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	01063900	696000	Comments received from D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 24.09.2019.

						Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
46	RN International Services, Telengana 01/53/8/E/ AM20/R-46/IC	24.04.19	(1) 10 Pairs Ostrich chicks (Captive bred) one month old. Struthiocamelus (2) 10 pairs Java peafowl (Captive bred) 6 months old Pavomuticus	01059900	352000	Comments sought from MOEF&CC (WL) & D/o AH&D on 27.11.2019. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to 'NOC' from MoEF&CC(WL). However, D/o AH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. Reminders sent to MoEF&CC (WL) on 24.06.2020, 31.08.2020, 15.09.2020, 05.10.2020 and 01.12.2020 requesting for furnishing comments on import of Java Peafowl. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
47	Modern Pet Centre, Kolkata 01/53/8/E/AM19/M-57/IC	06.01.20	81,000 Nos. of Turtles (as per ANF-2M)	01062000	8303750	Comments sought from MoEF&CC (WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1) /3/2017-Trade dated 29.05.2020 stated that

						DAH&D has no comments to offer as the product does not come under the purview of them. MoEF&CC (WL) has sought information from the firm vide their letter No. 3-22/2020 WL dated 06.10.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought from the firm on 06.10.2020 by MOEF&CC. The firm vide email dated 30.10.2020 informed to MoEF&CC that before importing animals they will submit CITES and Certificate of Origin. Response from firm is awaited. The Committee decided to ask the firm to clarify whether import is for Trading or Actual User Basis.
48	Vidhaan Sales, Nagpur 01/53/8/E/ AM20/V-35/IC	08.01.20	Total 6,60,000 Nos. of Turtles:- (1) 20000 nos. Stink Pot Turtle (<i>Sternotherus Odoratus</i>) (2) 300000 nos. Red Eared Slider Turtle (<i>Teachemys ScriptaElegans</i>) (3) 300000 nos. Red Eared Slider Turtle (<i>Teachemys Scripta</i>) (4) 20000 nos. Western Pond Turtle (<i>Clemmys marmorata</i>) (5) 20000 nos. Peninsula Cooter Turtle (<i>Pseudemys peninsularis</i>).	01062000	29400000	Comments sought from MOEF&CC (WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1)/ 3/2017-Trade dated 19.03.2020 stated that DAH&D has no comments to offer as the product does not come under the purview of the Department. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.1.2021

						that the case is under examination with them.
49	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	01063200	32900000	Comments sought from MOEF&CC (WL) & D/o AH&D on 10.01.2020. D/o AH&D vide email dated 29.09.2020 sought some clarifications from the firm. The firm furnished reply on 02.10.2020. MoEF&CC (WL) vide email dated 16.07.2020 sought some information from the firm. The firm vide email dated 04.08.2020 informed that they are waiting for 'NOC' from Chief Wildlife Warden. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought by MOEF&CC from the firm.
50	Joydeb Mukherjee, Kolkata 01/53/8/E/ AM20/J-41/IC	18.02.20	1 No. Blue and Gold Macaw Male	01063200	17852.00	Comments sought from MOEF&CC (WL) and D/o AH&D on 20.02.2020. Reminders sent on 16.09.2020, 05.10.2020 and 01.12.2020 to MOEF&CC (WL) requesting comments. The case is under examination in D/o AH&D. The Committee decided to send a reminder to MoEF&CC (WL) and D/o AHD.
51	Suhani Farms, Bangalore 01/53/8/54363/AM 21/S-119/IC	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	1063900	3900000	Comments sought from MOEF&CC (WL) and D/o AH&D on 23.10.2020. Comments received from D/o AH&D vide OM No. 110102/ (1)/3/2017 dated 21.12.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC (WL) informed



						the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
52	Soham Partha Mukherjee, Ahmadabad 01/53/8/54646/AM 21/S-151/IC	21.12.20	(1) 8 Nos. Live Animals - Northern Luzon Giant Clouded Rat (Phloeomys Pallidus) (2) 20 Nos. Live Animals- Patagonian Mara (Dolichotis Patagonium) (Total 28 Nos.)	01061900	1200000	Comments sought from D/o AH&D on 22.12.2020 and MoEF&CC (WL) on 29.12.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
53	Saralia Agro Private Limited, Anugul, Odisha 01/53/8/54647/AM 21/S-152/IC	21.12.20	(1) 8 Nos. Live Animals - Northern Luzon Giant Clouded Rat (Phloeomys Pallidus) (2) 20 Nos. Live Animals- Patagonian Mara (Dolichotis Patagonum)	01061900	1200000	Comments sought from D/o AH&D and MoEF&CC(WL) on 29.12.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
54	Galc Agro Farm And Aviaries LLP, Colaba, Mumbai 01/53/8/54671/AM 21/G-34/IC	23.12.20	(1) 8 Numbers of Live Animals - Northern Luzon Giant Clouded Rat (Phloeomys Pallidus) (2) 20 Numbers of Live Animals - Patagonian Mara (Dolichotis Patagonum).	01061900 01061900	975000	Comments sought from D/o AH&D and MoEF&CC (WL) on 29.12.2020 & 30.12.2020 respectively. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
Part 4	MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value	Status
55	K.K.Traders Amritsar 01/53/8/22342/AM 18/K-17/IC	20.02.18	100 MT Costos Roots (Saussuresa Lappa)	12119046	26009000	Comments sought from AYUSH on 09.03.2018. Comments sought from MoEF&CC (WL) on 23.5.2018. Reminders sent to MoEF&CC (WL) on 19.09.2018,

						31.05.2019 and 28.01.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
56	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/E/ AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC (WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
57	Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/ AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	96019020	2600000	Comments sought from MOEF&CC (WL) on 18.04.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
58	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-4/IC	10.04.19	1 No. of Yukon Night Vision Binocular Tracer 3*42.	90051000	245000	Comments sought from MOEF&CC (WL) on 18.04.2019. MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 stated that 'NOC' from CWLW, Gujarat, Assam, Odisha, Tamil Nadu, Karnataka and Uttar Pradesh to be submitted for further consideration.
59	Samanyu Trading LLP, Delhi. 01/53/8/E/ AM20/S-18/IC	08.05.19	Sussera Lappa (Kuth Roots)	12119046	31500000	Comments sought from MoEF&CC (WL) on 09.05.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MoEF&CC (WL) vide letter

						dated 06.10.2020 has sought some information/documents from the firm. Reminder sent to firm vide email dated 23.11.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
60	A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	90051000	522000	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC (WL) under intimation to DGFT.
61	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	90051000	52000	Comments sought from MOEF&CC (WL) on 11.07.2019 Reminders sent to MoEF&CC (WL) vide emails dated 28.01.2020, 16.09.202, 05.10.2020 and 10.02.2021.
62	A&S Creations, New Delhi 01/53/8/E/ AM20/A-55/IC	21.08.19	7 Nos. GPS Collars with accessories	85269190	1510000	Comments sought from MOEF&CC (WL) on 22.08.2019. MOEF&CC (WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, Chhattisgarh to be submitted for further consideration.
63	Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/M-37/IC	20.09.19	2 Nos. Thermal Night Vision Scope for Anti Poaching and Surveillance	90131010	1120000	Comments sought from MOEF&CC (WL) on 23.09.2019. MoEF&CC (WL) vide letter dated 06.10.2020 has requested the firm to furnish 'NOC' of CWLW, Karnataka.

						MOEF&CC (WL) vide letter no. 3-15/2020 WL dated 06.10.2020 informed that 'NOC' of CWLW, Karnataka to be submitted for further consideration.
64	Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-25/IC	20.11.19	10 Nos. of night vision Devices	90051000	500000	Comments sought from MOEF&CC (WL) on 21.11.2019. MoEF&CC (WL) vide letter no. 3-17/2020 WL informed that the import of Night Vision Devices (10 Nos.) is for the use by Railway Protection Force (RPF) and, therefore, the Wildlife Division, MoEF&CC does not have any comments, as such, on this proposal. The Committee decided to examine the case on file.
65	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	97050010	897000	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC(WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
66	Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/53733/AM 21/A-13/IC	01.07.20	(1) 6 Set Gut .50 comfortable universal gas applicator with all Accessories - Recommended by MoEF&CC(WL)	(1)93040000 (2) 93040000	(1) 703755 (2) 117293 (3) 117293	Approved as recommended by MOEF&CC (WL) vide correspondence No. 3-15/2020 WL dated 28.12.2020. Items mentioned at S. No. 2 and 3 have not been mentioned in NOC of

			(2) 1 Set Tranquilizer Gun (GUY .50) with all Accessories (3) 1 Set Tranquilizing Gun- TeleInject GUT .50 with all Accessories	(Total = 938341)		MoEF&CC (WL). The Committee decided to seek clarification from the firm.
RA, Indore may issue the import authorization to the applicant for import of 6 Sets of Gut .50 comfortable universal gas applicator with all Accessories from Germany (DEU) for proportionate CIF value subject to the conditions in the MOEF&CC (WL) correspondence No. 3-15/2020 WL dated 28.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.						
67	Dr. Khurshedd Ahmad, Principal Investigator, S&H., Kashmir 01/53/8/53811/ AM21/D-10/IC	15.07.20	(1) 2 Nos. Solar Argos/ GPS 30g PTT (Animal Tracking Device) (2) 1 No. Solar Argos/GPS 45g PTT (Animal Tracking Device)	85269100	910000	Comments sought from MOEF&CC (WL) on 02.09.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
68	G. Amarender Reddy, Hyderabad 01/53/8/53861/AM 21/G-13/IC	25.07.20	4 Nos. Animal Trophies	97050010	110000	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
69	A&S Creation, New Delhi 01/53/8/53967/AM 21/A-35/IC	14.08.20	2 Nos. GPS Vertex Collar with standard Accessories	85269190	290000	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF&CC (WL) vide correspondence F.no. 3- 11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, of concerned State to be submitted for further consideration.
70	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/AM 21/A-36/IC	18.08.20	(1) 1 Set RD706 – Remote Injection gun incl bag and full equipment with all Accessories (2) 1 Set Tranquilizer Gun with all	93040000	1430000	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF (WL) vide email dated 06.10.2020 sought some clarifications from the firm. The firm replied vide email

			Accessories (3) 1 Set Tranquilizer Gun with all Accessories (4) 1 Set Tranquilizer Gun with all Accessories (5) 1 Set Chemical Restraint Equipment with all Accessories (6) 1 Set RD706 Remote Injection Gun with all Accessories (7) 1 Set RD706 – Remote Injection gun including bag and full Equipment with all Accessories (8) 1 Set Tranquilizer Gun with all Accessories (9) 2 Sets Tranquilizing gun RD706 with all Accessories (10) 1 Set tranquilizing Gun RD706 with all Accessories (11) 1 Set RD706 Remote Injection Gun with all Accessories.			dated 08.10.2020. MOEF&CC (WL) vide correspondence No. 3- 15/2020 WL dated 28.12.2020 stated that 'NOC' of the CWLW to be submitted for further action.
71	A&S Creations, New Delhi 01/53/8/54035/AM 21/A-38/IC	24.08.20	10 Nos. Lite Track 140 Collar with standard accessories	85269190	1440000	Comments sought from MOEF&CC (WL) on 26.08.2020. MOEF&CC (WL) vide correspondence F.No.3- 11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Arunachal Pradesh to be submitted for further consideration.
72	Dr. T Prabhakar Chowdary, Telangana 01/53/8/54124/AM 21/D-18/IC	13.09.20	14 Nos Hunting Trophies Animal Mounts	97050010	450000	Comments sought from MOEF&CC (WL) on 14.09.2020. Reminder sent vide email dated 23.11.2020.

						MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
73	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/AM 21/M-53/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra & Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name	97050010	480000	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.

			– Waterbuck & Scientific Name Kobus Ellipsiprym- nus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name- Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck & Scientific Name- Damaliscus Pygargus Phillipsi).			
74	Sameer Meer, Madhya Pradesh 01/53/8/54168/ AM21/S-90/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus)	97050010	530000	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.

			1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name KobusEllipsiprym nus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck& Scientific Name DamaliscusPygar gusPhillipsi) 1 No. Stuffed Animals (Taxidermy)			
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			Flatskin (Common Name – Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Zebra & Scientific Name EquusBurchelli) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Zebra & Scientific Name – Equus Burchelli) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck&S cientific Name – Damaliscus Pygargus Phillipsi).			
75	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/54191/AM 21/A-50/IC	24.09.20	(1) 1 Set X-Caliber Stock and Action, Pneu Dart, Overall Length Rifled stainless steel 50 caliber with optional 11mm smooth bore	93040000	462975	Comments sought from MOEF&CC (WL) on 25.09.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.

			barrel sleeves, Sight 3x9 adjustable scope (2) 1 Set Tranquilizing equipment (3) 1 Set Tranquilizing equipment (4) 1 Set Tranquilizing equipment			Now, the firm vide email dated 08.01.2021 requested not to process their application. Hence the Committee decided to close the case.
76	Eva Discus India, Kolkata 01/53/8/54212/AM 21/E-13 /IC	28.09.20	50000 Nos. Turtles (Testudinata)	01062000	1000000	Department of Fisheries vide email dated 15.10.2020 and D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 informed that they had examined such applications earlier and come to the conclusion that Turtles being Reptile, is not falling under the purview of Ministry of Fisheries, Department of Animal Husbandry and Dairying. Comments sought from MoEF&CC (WL) on 15.10.2020 followed with reminders dated 06.11.2020 and 01.12.2020. Application once again forwarded to MoEF&CC (WL) vide email dated 24.12.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
77	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/54220/AM 21/A-52/IC	29.9.20	(1) 1 Set Tranquilizing equipment (Pneu- Dart X-Caliber), (2) 1 Set Pneu-Dart X- Caliber TM-Rifle, (3) 1 Set Pneu-Dart X-2 TM-Pistol (4) 1 Set Pneu-Dart Bio- Jector Kit	93040000	462975	Approved as recommended by MOEF&CC (WL) vide correspondence No. 3-15/2020 WL dated 28.12.2020.
RA, Indore may issue the import authorization to the applicant for import of (1) 1 Set Tranquilizing equipment (Pneu-Dart X-Caliber), (2) 1 Set Pneu-Dart X-Caliber TM-Rifle, (3) 1 Set Pneu-Dart X-2 TM-Pistol and (4) 1 Set Pneu-Dart Bio-Jector Kit from USA for CIF value of Rs. 462975.00 [US Dollars (USD) 5787.19] subject to						

the conditions in the MOEF&CC (WL) correspondence No. 3-15/2020 WL dated 28.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.

78	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/AM 21/M-70/IC	20.10.20	10 Nos. Taxidermy Animal Trophy Mounts	97050010	350000	Comments sought from MOEF&CC (WL) on 20.10.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
79	Gunjan Jewels Pvt. Ltd., Mulund West, Mumbai 01/53/8/54409/AM 21/G-27/IC	02.11.20	5000 Unit of Mother of Pearls Carvings from China (To be used in jewelleryasdecora tive pieces).	96019020	500000	Comments sought from MOEF&CC (WL) on 05.11.2020. MoEF&CC (WL) informed the Committee that they are awaiting 'NOC' from Chief Wildlife Warden.
80	Arun Mahendragir, Hyderabad 01/53/8/54600/AM 21/A-92/IC	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERMY	97050010	470000	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
81	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54621/AM 21/A-95/IC	16.12.20	3 No. Ornitela Orni Track L-40 with all accessories	85269190	337342.5 0	Approved as recommended by MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020. CLA, New Delhi may issue the import authorization to the applicant for import of 03 Nos of Ornitela Orni Track L-40 with all accessories from Lithuania (LTU) for CIF value of Rs.337342.50 /- [EURO (EUR) 3748.25] subject to the conditions mentioned in the MoEF&CC (WL) letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.
82	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54633/AM 21/A-98/IC	18.12.20	2 No. GPS Vertex Collars with all accessories	85269190	299133	Comments sought from MOEF&CC (WL) on 18.12.2020. MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 stated that 'NOC' from CWLW to be submitted for further consideration.
83	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54639/AM 21/A-100/IC	19.12.20	20 Nos. MOD Collar with all accessories	85269190	352965	Approved as recommended by MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020.

	CLA, New Delhi may issue the import authorization to the applicant for import of 20 Nos of MOD Collar with all accessories from USA for CIF value of Rs. 352965.00/- [US Dollars (USD) 4706.20] subject to the conditions mentioned in the MoEF&CC (WL) letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
84	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54642/AM 21/A-102/IC	19.12.20	5 Nos. GPS GSM Collar with all Standard Accessories	85269190	274252.2 0	Approved as recommended by MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of 05 Nos of GPS GSM Collar with all standard Accessories from ZAF for CIF value of Rs.274252.20 /- [South African Rand (ZAR) 53775.00] subject to the conditions mentioned in the MoEF&CC (WL) letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
85	A&S Creations, New Delhi 01/53/8/54650/AM 21/A-103/IC	22.12.20	10 Nos. Africa Wildlife Tracking 'GPS GSM Collars' with standard accessories	85269190	1526175	Approved as recommended by MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of 10 Nos of Africa Wildlife Tracking 'GPS GSM Collars' with standard accessories from ZAF for CIF value of Rs.1527.00 /- [South African Rand (ZAR) 299250.00] subject to the conditions mentioned in the MoEF&CC (WL) letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
86	A&S Creations, New Delhi 01/53/8/54695/AM 21/A-110/IC	28.12.20	5 Nos. E Obs GPS Solar Tag with standard accessories	85269190	1111752	Comments sought from MoEF&CC (WL) on 29.12.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
87	A&S Creations, New Delhi 01/53/8/54694/AM 21/A-109/IC	28.12.20	2 Nos. Vectronics GPS Vertex Collars with standard accessories	85269190	299133	Comments sought from MoEF&CC (WL) on 29.12.2020. MOEF&CC (WL) informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
Part 5	Ministry of Steel (MoS)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value	Status
88	Barq General Trading Pvt Ltd., Chennai 01/53/8/E/ AM20/B-42/IC	02.01.20	50018.850 MTs Steel Slag	26190090	3564843. 44	Comments sought from DIPP & M/o Steel on 06.01.2020. M/o Steel vide U.O. dated 03.03.2020 has sought information from the firm.

						DPIIT vide e-mail dated 12.05.2020 has also sought information from the firm. Reminder sent to firm on 01.10.2020 requesting for furnishing reply. The firm vide email dated 01.10.2020 informed that they are in process of getting the PCB certificate. Firm's reply has been referred to DPIIT vide email dated 01.12.2020. M/o Steel furnished their comments vide email dated 21.01.2021. The Committee requested M/o Steel to reexamine the case based on merit.
89	MRK Impex Private Limited, Delhi 01/53/8/54316/AM 21/M-65/IC	13.10.20	4000 MT Iron and Steel Shaft and Crank Shaft (Obtained from Ship)	73269090	168000000	Comments sought from M/o Steel on 14.10.2020. M/o Steel informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
90	Universal Tradelinks, Rajkot 01/53/8/54395/AM 21/U-7/IC	29.10.20	22 MTs By product obtained while manufacturing prime Ferro Silicon	26190090	292751	Comments sought from M/o Steel on 03.11.2020. M/o Steel furnished their comments vide email dated 22.01.2021. The Committee requested M/o Steel to reexamine the case based on merit.
91	Sarda Metals & Alloys Ltd. Vizianagaram 01/53/8/54401/AM 21/S-124/IC	30.10.20	100000 MTs Ferro Manganese Slag (MnO Slag)	26219000	750000000	Comments sought from M/o Steel on 30.12.2020. M/o Steel informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
92	Sabari TMT King P. Ltd., Theni, Tamil Nadu 01/53/8/54618/AM	16.12.20	50000 MTs Steel Slag	26190090	9337500	Comments sought from DPIIT on 17.12.2020. DPIIT vide OM No. P-



	21/S-147/IC					47012/124/2020-TSW date 23.12.2020 stated that as the Steel slag is required for the manufacture of TMT Bar, D/o Steel may be consulted in the matter. Comments sought from MoS on 15.01.2021.
93	Pioneer Carbide Private Limited, Dispur, Guwahati 01/53/8/54673/AM 21/P-49/IC	24.12.20	2500 Ton Mill Scale or Mill Scalings	26190090	13633020	Comments sought from M/o Steel on 29.12.2020. Comments also sought from DPIIT on 05.02.2021. M/o Steel informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
94	Pioneer Carbide Private Limited, Dispur, Guwahati 01/53/8/54688/AM 21/P-50/IC	25.12.20	3300 Ton Mill Scale or Mill Scalings for production of Ferro Silicon	26190090	17826600	Comments sought from M/o Steel on 29.12.2020. Comments also sought from DPIIT on 05.02.2021. M/o Steel informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
Part 6	MoEF&CC (OC) and D/o C&PC					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value	Status
95	Lupin Limited, Santacruz (E), Mumbai 01/53/8/E/AM19/L-9/IC	22.11.18	5 Cylinders of 2 Kg. each (10 Kg.) of Bromofluoromethane	29037900	1632375	Comments received from MoEF&CC (OC) vide OM No. 11/16/2017-OC (Part-1) dated 30.12.2020 & C&PC vide OM dt. 07.12.2020. Committee decided to examine the case on file.
96	Gharda Chemicals Limited, Mumbai 01/53/8/E/AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	29031400	18375000	Comments sought from MoEF&CC(OC) and C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.2019 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers

						and Consumers in the meeting. As per the minutes of the meeting dated 18th September, 2019 between the CTC Producers and Consumers there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. C&PC sought some information/documents from the firm vide letter dated 21.10.2020. Firm's reply has been referred to C&PC on 11.01.2021. Comments received from C&PC vide OM dated 28.01.2021. Also, they informed that NOC from MoEF&CC may be obtained for the import.
97	Bharat Rasayan Ltd., Gujarat 01/53/8/53718/AM 21/B-25/IC	30.06.20	150 MTs Carbon Tetra Chloride	29031400	8208000	Comments sought from MOEF&CC (O) & C&PC on 02.07.2020. Comments received from C&PC vide No.C-II-17014/1/2020-CHEM.II-CPC dated 29.10.2020. MoEF&CC(O) vide OM No. 11/7/2015-OC dated 17.07.2020 stated that the firm needs to get register under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of CTC for feedstock use. The same needs to be provided for further processing the case. Further, MoEF&CC (OC) vide OM No. 11/7/2015-OC dated 16.10.2020 has informed that in the meeting dt. 28.08.2020 held with ACM and major users of CTC under the chairmanship of



						Joint Secretary with a view to ascertain the demand-supply position of CTC in Country, wherein decided that (Chemical) pending applications for import of CTC will be cleared based on the ACM recommendation. Ozone cell has also informed that the name of the firm is not in the list of enterprises recommended for import of CTC by ACM upto Quarter July to September, 2020; hence, it is not possible for them to provide comments/views on the application. Accordingly, the Committee decided to Reject the case.
98	Lupin Limited, Santacruz (E), Santacruz (E), Mumbai 01/53/8/54388/AM 21/L-21/IC	28.10.20	2 Kgs. Bromo Fluoro Methane (CAS NO. 373-52-4 . N.W. 2 Kg. Cylinder) from China	29037900	290940	Comments sought from MoEF&CC (OC) & C&PC on 2.11.2020. Comments received from MoEF&CC (OC) vide OM No. 11/16/2017-OC (Part-1) dated 12.11.2020. Comments are awaited from C&PC.
99	Hemani Industries Limited, Bharuch, Gujarat 01/53/8/54612/AM 21/H-57/IC	14.12.20	700 MT Carbon Tetra Chloride	29031400	52290000	Comments sought from MOEF&CC (O) & C&PC on 17.12.2020. The firm has been requested on 24.12.2020 to furnish clarification to queries raised by MoEF&CC (OC) vide OM No. 11/7/2015-OC dated 23.12.2020. C&PC vide letter dated 13.01.2021 has sought some information from the firm.
Part 7	Meity					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
100	Green Enabled IT Solutions Private Limited, Bangalore 01/53/8/E/AM19/G-40/IC	14.12.18	6000 Nos. Machinery & Mechanical Appliances; Parts Thereof; Laptops, Servers, Desktops etc. as per ANF-2M.	84,85	40000000	Comments sought from MeitY on 23.12.2020. MeitY opined that permission for import of 6000 Nos of Machinery & Mechanical Appliances; Parts Thereof; (Laptops,

						Servers, Desktops etc.) may not be granted. Hence, the Committee decided to reject the case.
101	JWS Steel Ltd, Mumbai 01/53/8/E/ AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	85261000	100812500	Comments sought from D/o Heavy Industry on 25.11.2019. D/o Heavy Industry vide OM No. 15(6) JSW Steel Ltd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and MeitY. Application forwarded to Dept of Space and MeitY 16.09.2020. MeitY vide email dated 07.10.2020 sought some information from the firm. MeitY sent reminders to firm on 02.11.2020, 11.12.2020 and 27.01.2021 requesting for furnishing reply. Final Reminder sent to firm on 10.02.2021.
102	Indian Institute of Science Education and Research, Kerala 01/53/8/53992/AM 21/I-18/IC	19.08.20	(1) 20 Nos. Gold Pellets, Au, 99.999 percent pure, 1/8` Diameter X 1/8` Long Sold by thegram (2) 30 Nos. Gold Pellets, Au, 99.999 percent pure, 1/8` Diameter X 1/8` long, sold by thegram.	(1) 71081310 (2) 71081310	296668.48	Indian Institute of Science Education and Research has been requested vide email dated 22.08.2020 to provide all necessary attachments/ documents through e-mail in PDF format to Import Cell, O/o DGFT at email ID: import-dgft@nic.in. The firm's reply has been forwarded to DPIIT on 07.10.2020. DPIIT informed the Committee in Meeting No. 10/AM21 dated 28.01.2021 that they are not concerned with the matter. Comments also sought from MeitY on 15.01.2021. Reminder sent to MeitY on 16.01.2021.

						MeitY informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
103	Indian Institute of Science Education and Research, Kerala 01/53/8/53990/AM 21/I-17/IC	19.08.20	1 No. Silver Pellets, Ag.99.99percent pure 1/8' diameter X1/8' long, 0.050 Kg.	71069200	12272.15	Comments sought from DPIIT on 22.08.2020. DPIIT vide OM No.P-47012/74/2020/TSW dated 04.09.2020 informed that DPIIT is not concerned with the matter. Comments also sought from MeitY on 15.01.2021. Reminder sent to MeitY on 16.01.2021. MeitY informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
104	Brandenburg Innvovations India Private Limited, Karnataka 01/53/8/54183/AM 21/B-43/IC	23.09.20	(1) 1 No. Electronic measuring instrument (2) 1 No. Power supply board (3) 1 No. PCB sensor board (4) 1 No. Electronic charger (5) 1 No. AC to AC convertor (6) 1 No. Boot kit (7) 2 Nos. PCB board (8) 1 No. Wireless charging board (9) 1 No. Anasonic sensor (10) 9 Nos. Wisol chip RC 1 (11) 2 Nos. Wisol chip RC 3 (12) 6 Nos. Pest detect 3d board (13) 1 No. Wireless power caster (14) 8 Nos. Wisol	85423100 85044090 85371000 85287219 85352990 73239990 85043100 85393190 85441920 85441990 85284900	344955.91	Comments sought from MeitY on 25.09.2020. MeitY sought some information from the firm on 07.10.2020. MeitY sent reminders to firm vide emails dated 04.11.202, 29.12.2020 and 27.01.2021.

			chip RC 2/4 (15) 11 Nos. Micro controller board (16) 1 No. Notebook (laptop) (17) 5 Nos. Air quality unit (18) 4 Nos. Housekeeping items (19) 17 Nos. Power supply regulator (20) 4 Nos. Spectra compact (21) 4 Nos. IAQ box (22) 4 Nos. Driver EB 236 (23) 5 Nos. Driver CKE096 (24) 9 Nos. Amphenol sensor (25) 2 Nos. Senirion (26) 1 N.s Senirion SBPC3 (27) 1 No. SenirionSek (28) 3 Nos. Cobra (29) 4 Nos. Spectra compact (30) 2 Nos. Panasonic sensor (31) 12 Nos. Electronic work bench (32) 3 Nos. PCB board (33) 1 No. Micro controller (34) 2 Nos. PCB Board (35) 1 No. Ultrasonic pest detect sensor (36) 1 No. Electronic item (37) 1 No. Data logger (38) 3877 Nos. Micro controller chip (39) 15 Nos. Optical wire (40) 15 Nos. Pest			
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			detect sensor (41) 15 Nos. Sensor cable (42) 15 Nos. Photo sensor (42) 1 No. Hakko smoke absorber (43) 1 No. Hakko soldering station (44) 1 No. LG 27` Monitor (45) 10 Nos. Micro Controller Chip (46) 1 No. Pest detect sensor (47) 7 Nos. Electronics BOARD (48) 5 Nos. Pest detect sensor (49) 1 No. Sim module (50) 1 No. Pest detect sensors (51) 9 Nos. electronic item silicon (52) 1 No. sigfoxpcb board (53) 1 No. Micro anasonic board (54) 1 No. Micro controller chip (55) 1 No. PCB board (56) 1 No. PCB board (57) 10 Nos. Electric wire (58) 3 Nos. Pest detect sensor (59) 2 Nos. Anasonic sensor.			
105	Caterpillar India Private Limited, Taramani, Chennai 01/53/8/54453/AM 21/C-38/IC	09.11.20	(1) 50 Nos. Control Unit PMC-R(Used- Second Hand) (2) 30 Nos. Solenoid Driver PMC-SD1-OS4 (Used-Second Hand) (3) 5 Nos. PMC Intelligent Coding Plug (Used- SecondHand)	(1) 90328990 (2) 90328990 (3) 85235100 (4) 85044040 (5) 85176290 (6)	1317000	Comments sought from DPIIT and MeitYon10.11.2020. DPIIT vide OM dated 23.11.2020 has informed that it is not concerned with the matter and Department of Heavy Industry may be consulted on the matter. The committee decided to forward the application to DHI for their comments.

			(4) 6 Nos. Power Supply Adapter PMC/V1 (Used- Second Hand)	85176290		Accordingly, comments sought from DHI on 26.11.2020. Reminder sent to MeitY and DHI vide email dated 29.12.2020. MeitY informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
			(5) 5 Nos. PMC II2 Bidi Coupler (Used-Second hand)	(7) 85318000		
			(6) 1 No. IS Powerswitch 6T 2SM(Used- Second Hand)	(8) 85444220		
			(7) 20 Nos. OS-4 LED-Plug for SD1(Used- Second Hand)	(9) 85444220		
			(8) 1 No. Cable SKK24 DSUB92000MM (Used-Second Hand)	(10) 85444220		
			(9) 1 No. PMC BIDI232 AdapterComplete (Used- SecondHand)	(11) 85444220		
			(10) 1 No. Cable OS8 RJ45 5000MM XEMV (Used-Second Hand)	(12) 85444220		
			(11) 30 Nos. Cable SKK24 OS4 500MM1:1 (Used-Second Hand)	(13) 85444220		
			(12) 70 Nos. Cable SKK24 SKK24 700MM 1:1 (Used-Second Hand)	(14) 85444220		
			(13) 9 Nos. Cable SKK24- open L- 4000mm (Used- Second Hand)	(15) 85044040		
			(14) 1 No. Cable SKK24- OS4 L-3000mm (Used-Second Hand)			
			(15) 3 Nos. Power Supply Units (Used- Second Hand)			

106	Ashok Bhondave, Pune, Maharashtra 01/53/8/54495/AM 21/A-84/IC	19.11.20	1 Unit Laptop Mac book Pro (Second Hand)	98049000	38000	Approved as recommended by MeitY vide correspondence No. W-47/38/2020-IPHW dated 04.01.2021 subject to MeitY's OM dated 10.11.2020.
RA, Pune may issue the import authorization to the applicant for import of 1 No. of Apple Macbook from USA for CIF value of Rs. 38000.00/- [US Dollars (USD) 500.00] subject to the conditions mentioned in the MeitY correspondence No. W-47/38/2020-IPHW dated 04.01.2021 and MeitY's OM dated 10.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.						
107	Tata Power Solar Systems Limited, Bengaluru 01/53/8/54508/AM 21/T-62/IC	19.11.20	(1) 3054 Kgs. Back Silver Paste (2) 10800 Kgs. Front Silver Paste	(1) 71069290 (2) 71069290	85034466 7.25	Comments sought from DPIIT and MeitY on 20.11.2020. The firm has been requested on 03.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 01.12.2020. Firm's reply has been forwarded to DPIIT vide email dated 15.01.2021. DPIIT informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
108	Bosch Automotive Electronics India Private Limited, Bangalore Urban, Karnataka 01/53/8/54491/AM 21/B-71/IC	18.11.20	(1) 2 Nos. Electronic Control Unit EDC17CP06 (2) 2 Nos. Electronic Control Unit EDC17CP99 (3) 2 Nos. Electronic Control Unit EDC17C50 (4) 2 Nos. Electronic Control Unit EDC7U1 (5) 2 Nos. Electronic control unit MED17.0.7 (6) 2 Nos. Electronic Control Unit MED17.1.1 (7) 2 Nos. Electronic control unit	90328910 90328910 90328910 90328910	181152	Comments sought from DPIIT and MeitY on 03.12.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and MeitY/DHI may be consulted in the matter. DHI vide email dated 11.12.2020 stated that they are not concerned. Reminders sent to MeitY vide emails dated 29.12.2020 and 03.02.2021. MeitY vide email dated 04.02.2021 has sought some information from the firm.

			MED17.7.12 (8) 2 Nos. Electronic Control Unit ME17.8.5 (9) 2 Nos. Electronic Control Unit ME17.9.21.1 (10) 2 Nos. Electronic Control Unit ME9.6.1 (11) 2 Nos. Electronic Control Unit M7.9.41 (12) 2 Nos. Electronic Control Unit MD1CP084 (13) 2 Nos. Electronic Control Unit VC1CP090 (14) 2 Nos. Electronic Control Unit VC1CP107 (15) 2 Nos. Electronic Control Unit VC1CP108 (16) 2 Nos. Electronic Control unit VC1CP513 (17) 2 Nos. Electronic Control Unit VD1CP030			
109	Premier Energies Photovoltaic Pvt. Ltd., Secunderabad, Telangana 01/53/8/54528/AM 21/P-43/IC	26.11.20	(1) 10830 Kgs. Silver Conductor Front Side Metallic Paste. (2) 3249 Kgs. Silver Conductor Paste (Rear Side)	71069290 71069290	81883994 8.31	Approved as recommended by DPIIT vide OM dated 01.01.2021.
RA, Hyderabad may issue the import authorization to the applicant for import of 8552 Kgs of Silver Conductor Paste (Front Side) and 2566 Kgs of Silver Conductor Paste (Back Side) from Hong Kong and Taiwan for proportionate CIF value subject to the conditions mentioned in the DPIIT OM dated 01.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.						
110	S.A.M.E.E.R., Sameer Centre for High Power Tube, Comp Tech Technology	03.12.20	(1) 250 gms. Premabraz 402, Au50-CU50, Wire 1 mm (0.039`) dia	(1) 71081300 (2) 71069290 (3)	4781562. 51	Approved as recommended by MeitY vide correspondence No. W- 47/1/2021-IPHW dated 14.01.2021.

Complex IIT, Guwahati, Assam. 01/53/8/54550/AM 21/S-142/IC (ECOM Reference No. 4502825813001014 3405 dated 03.12.2020).			(2) 450 gms. Silvaloy 503, Ag50-Cu50, Wire 0.5 mm (0.0196`) dia (3) 250 gms. Silvaloy 503, Ag50-Cu50Wire 1.0 mm (0.039`) dia (4) 350 gms. Silvaloy 503, Ag50-Cu50, Foil 0.05 mm (0.00196`) Tk x 100 mm ((3.937`) wd (5) 250 gms. Premabraz 680, Ag68- cu27-Pd5, Wire 1.0 mm (0.039`) dia (6) 350 gms Premabraz 680, Ag68- Cu27-Pd5, Foil 0.05 mm ((0.00196`) Tk x 100 mm (3.937`) Wd (7) 250 gms Premabraz 616, Ag61.5- Cu24- In14.5, Wire 1.0 mm (0.039`) dia (8) 350gms. Premabraz 616, Ag61.5- Cu24- In14.5. Foil 0.05 mm (0.00196`) Tk x 100 mm (3.937`) Wd (9) 450 gms Premabraz 408, Ag20- Au60-- Cu20, Wire 0.5 mm (0,0196`) dia (10) 250 Gms Premabraz 408, Ag20- Au60- Cu20, Wire 1.0 mm (0.039`) dia (11) 350 Gms Premabraz 408, Ag20- Au60- Cu20, Foil 0.05 mm (0.00196`) Tk x 100 mm (3.937`) Wd	71069290 (4) 71069290 (5) 71069290 (6) 71069290 (7) 71069290 (8) 71069290 (9) 71069290 (10) 71069290 (11) 71069290		
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			(Total=3550gms).			
	RA, Calcutta may issue the import authorization to the applicant for import of 3550 gms. of Premabraz 402, AU50-CU50, Wire 1 mm (0.039") dia; Silvaloy 503, Ag50-Cu50, Wire; Silvaloy 503, Ag50-Cu50 Wire 1.0 mm (0.039") dia etc. as per ANF-2M from USA for CIF value of Rs.4781562.51/- [US Dollars (USD) 64790.84] subject to the conditions mentioned in the MeitY correspondence No. W-47/1/2021-IPHW dated 14.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Calcutta.					
111	S.A.M.E.E.R. Sameer Centre for High Power Tube, Comp Tech Technology Complex IIT, Guwahati, Assam 01/53/8/54551/AM 21/S-143/IC (ECOM Reference No 9085518569001014 3713, dated 03.12.2020).	03.12.20	(1) 450gms Au50-cu50 Wire 0.5 mm (2) 350gms Au50-Cu50, Sheet 0.5 mm x 100 mm (3) 450.000 GMS Ag68-Cu27-Pd5 Wire 0.5 mm (4) 450 gms Ag61.5-Cu24- In14.5 Wire 0.5 mm (Total=1700 gms).	(1) 71081300 (2) 71081300 (3) 71069290 (4) 71069290	2562336	Approved as recommended by MeitY vide correspondence No. W- 47/2/2021-IPHW dated 14.01.2021.
	RA, Calcutta may issue the import authorization to the applicant for import of 1700 gms. of Au50-cu50 Wire 0.5 mm; Au50-Cu50, Sheet 0.5 mm x 100 mm; Ag68-Cu27-Pd5 Wire 0.5 mm etc. as per ANF-2M from USA for CIF value of Rs. 2562336.00/- [US Dollars (USD) 34720.00] subject to the conditions mentioned in the MeitY correspondence No. W-47/2/2021-IPHW dated 14.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Calcutta.					
112	Sachine Ambre, Khalapura Khopoli 01/53/8/54724/AM 21/S-161/IC	05.01.21	1 No. Laptop (Second Hand) For personal use only not for commercial purpose	98049000	7445	Approved as per MeitY vide OM No. W-47/28/2020- IPHW dated 10.11.2020.
	RA, Mumbai may issue the import authorization to the applicant for import of 1 No. of Laptop (Second Hand) for personal use only not for commercial purpose from USA for CIF value of Rs. 7445.00 /- [US Dollars (USD) 7445.00] subject to the conditions mentioned in the MeitY OM No. W-47/28/2020-IPHW dated 10.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
113	Jacobs Engineering India Private Limited, Navi Mumbai 01/53/8/54731/AM 21/J-20/IC	06.01.21	(1) 1 No. Dell Latitude 7480, CTO- Dell Latitude7480 CTO (2) 1 No. Dell Latitude 7480, CTO-Dell ka Latitude 7480 CTO (3) 1 No. Dell latitude 7480, CTO- Dell Latitude 7480 CTO (4) 1 No. Dell Latitude 7480,	84713090 84713010	934646.2 7	Comments sought from MeitY on 07.01.2021. MeitY vide email dated 27.01.2021 has sought some information from the firm. Reminder sent to firm vide email dated 10.02.2021.

			CTO- Dell Latitude 7480 CTO (5) 1 No. Dell latitude 7480, CTO-Dell Latitude 7480 CTO (6) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (7) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (8) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO. (9) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (10) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (11) 1 No. Dell latitude 7480 (12) 1 No. Dell Latitude 7480 (13) 1 No. Dell Latitude 7480 (14) 1 No. Dell Latitude 7480 (15) 1 No. Dell Latitude 7480 (16) 1 No. Dell Latitude 7480 (17) 1 No. Dell Latitude 7490 (18) 1 No. Dell Latitude 7490 (19) 1 No. Dell Latitude 7490 (20) 1 No. Dell Latitude 7490 (21) 1 No. Dell			
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			Latitude 7490 (22) 1 No. Dell Latitude 7490 (23) 1 No. Dell Latitude 7490 (24) 1 No. Dell Latitude 7490 (25) 1 No. Dell Latitude 7490 (26) 1 No. Dell Latitude 7490 (27) 1 No. Dell latitude 7490 (28) 1 No. Dell latitude 7490 (29) Dell Latitude 7490 (30) 1 No. Dell latitude 7470 CTO (31) 1 No. Dell latitude 7470 CTO (32) 1 No. Dell latitude 7470 CTO (33) 1 No. Dell Latitude 7470 CTO (34) 1 No. Dell Latitude 7470 CTO (35) 1 No. Dell Latitude 7470 CTO (36) 1 No. Dell latitude 7470 CTO (37) 1 No. Dell Latitude 7470 CTO.			
114	L&T MHPS Turbine Generators Private Limited, Mumbai 01/53/8/54734/AM 21/L-42/IC	07.01.21	400 Nos. Silvaloy 721 Vtg Ring 8190 ID X 0.0393 X 3T	71069290	134969.40	Comments sought from MeitY and DPIIT on 11.01.2021. DPIIT vide OM dated 22.01.2021 informed that it is not concerned and DHI may be consulted in the matter. Comments sought from DHI on 22.01.2021 DHI vide UO dated 09.02.2021 has sought some

						information/documents from the firm. MeitY informed the Committee in the Meeting No. 10/AM21 dated 28.01.2021 that it is not concerned with the matter.
Part 8	Ministry of Mines					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value	Status
115	C.T. Group, Kerala 01/53/8/32008/AM 19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	25174900	6300	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminders sent to M/o Mines on 13.08.2020, 16.09.2020 and 09.10.2020 requesting for expediting comments. M/o Mines vide OM No. 16/15/2020-M.V dated 23.10.2020 has requested to take decision in the matter subject to the comments/inputs of respective State Government directly. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt.17.11.2020 to provide their comments.

116	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	25169020	9000000	Comments sought from M/o Mines & DPIIT on 03.09.2019. DPIIT vide OM dated 05.10.2020 informed that the case does not come under its purview. M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/inputs directly from the State Government of Kerala. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt.17.11.2020 to provide their comments.
117	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	25140000	29615062.50	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. They also stated that DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. Ministry of Mines vide OM No. 16/10/2020-M.V. dated – nil- has requested to take decision in the matter subject to the comments/inputs of respective State Government. Mail has been sent on 18.12.2020 to Mines Department, Rajasthan for their comments.
118	Om Marble Company, Rajkot 01/53/8/53882/AM 21/O-4/IC	28.07.20	7560 MTs Rough Granite Blocks	25161100	112266000	Comments sought from M/o Mines & DPIIT on 02.08.2020.

						DPIIT vide OM No P-47012/67/2020-TSW dated 27.08.2020 informed that as the import is for trading purposes, it does not come under the purview of DPIIT. M/o Mines informed vide email dated 04.11.2020 that comments/ inputs have been received recently. The case is under examination in M/o Mines. Reminder sent to M/o Mines vide email dated 11.12.2020.
119	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/AM 21/V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	25174100	342067.1 4	Comments sought from M/o Mines & DPIIT on 25.08.2020. Comments received from DPIIT vide OM dated 18.12.2020. M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to State Govt. for comments. Accordingly, Gujarat State Govt. has been requested to provide their comments vide e-mail dt. 17.11.2020.
120	Venkata Sri Balaji Exports, Maddipadu (M), Prakasam 01/53/8/54044/AM 21/V-27/IC	26.08.20	126630 Kgs. Rough Granite Blocks	25161100	2291016. 25	Comments sought from M/o Mines & DPIIT on 28.08.2020. The firm has been requested on 09.10.2020 to furnish reply to DPIIT's OM No. P-47012/80/2020-TSW dated 15.09.2020. Reminder sent to firm vide email dated 24.11.2020. Comments have been received from IBM on 28.10.2020.

						M/o Mines vide OM dated 18.01.2021 informed that this import may not be recommended. Hence, the Committee decided to reject the case.
121	Swagata Biswas, Bangalore 01/53/8/54792/AM 21/S-95/IC	24.9.20	1 Piece Gemstone	71031039	192000	Comments sought from DPIIT and M/o Mines on 25.09.2020. DPIIT vide OM dated 05.10.2020 informed that import item is not concerned with them. Reminder sent to M/o Mines vide email dated 11.12.2020. Comments are awaited from M/o Mines.
122	Sahil Gupta, Haryana 01/53/8/54277/AM 21/S-111/IC [ECOM Ref. No. 9780334856001013 8723 File No. 012100854277AM 21]	07.10.20	26631 Kgs. Zinc Ash	26201990	1344182.64	Comments sought from M/o Mines on 09.10.2020. M/o Mines informed that comments/ inputs received recently. The matter is under consideration with them. Reminder sent to M/o Mines vide email dated 11.12.2020.
123	Sahil Gupta, Haryana 01/53/8/54278/AM 21/S-112/IC [ECOM Ref. No. 9780334856001013 8725 File No. 012100854278AM 21]	07.10.20	26631 Kgs Zinc Ash	26201900	1344183	Comments sought from M/o Mines on 09.10.2020 M/o Mines informed that comments/ inputs received recently. The matter is under consideration with them. Reminder sent to M/o Mines vide email dated 11.12.2020.
124	Siddhi Industries, Rajasthan 01/53/8/54322/AM 21/S-115/IC	14.10.20	4500 MT Aluminium Dross	26204010	41343750	Comments sought from M/o Mines & DPIIT on 15.10.2020. DPIIT vide OM dated 29.10.2020 informed that they are not concerned with the matter. MoEF&CC vide

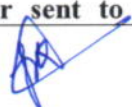


						correspondence No. 23-76/2018/HSMD dated 13.09.2018 stated that the item falling under B 1100 of Schedule III D of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and its import does not required the permission of that Ministry. M/o Mines vide letter No. 16/1/2020 dated 28.12.2020 informed that clearance / NOC from MoEF&CC under hazardous and other Wastes (Management and Transboundary Movement) Rules, 2016 may be sought for this import. Comments of M/o Mines has been referred back on 15.01.2021 requesting for clarification keeping in view the observations of MoEF&CC vide correspondence No. 23-76/2018/HSMD dated 13.09.2018.
125	Bafna Brothers., Rajasthan 01/53/8/54342/AM 21/B-51/IC	17.10.20	31867 Gms 925 Sterling Silver Jewellery Studded with Semi-Precious Stones	71131120	16.5	Comments sought from DPIIT, Mines & MSME on 19.10.2020. DPIIT vide OM No. P-47012/98/ 2020/TSW dated 17.11.2020 informed that they are not concerned. Reminder sent to Mines & MSME on 11.12.2020. Comments from Mines and MSME are awaited.
126	Tabzec India, Royapettah, Chennai 01/53/8/54454/AM 21/T-57/IC	09.11.20	24200 Kgs. Persian Carrara Marble Block	25151210	381988	Comments sought from M/o Mines, DPIIT& MSME on 10.11.2020. DPIIT vide OM dated 26.11.2020 informed that the matter does not come under its purview. Reminder sent to M/o Mines and MSME vide email dated 11.12.2020.

						M/o Mines vide OM dated 02.02.2021 informed that India possesses huge resources of marble and produces various varieties of marble, based on color, shade & pattern. Rajasthan has the distinction of having the best among Indian resources of good quality marble. Further, India is self-sufficient in Marble deposits and can meet both requirements- domestic and export. In view of the above stated inputs/ comments, this import may not be recommended Hence, the Committee decided to Reject the case.
127	MNV Metals Private Limited Alwar, Rajasthan 01/53/8/54630/AM 21/M-86/IC	17.12.20	4000 MT Aluminium Dross	26204010	8836800	Comments sought from DPIIT, M/o Mines & MSME on 21.12.2020. DPIIT vide OM No. P-47012/125/2020-TSW dated 29.12.2020 informed that they are not concerned with the import item. Comments awaited from M/o Mines & MSME.
Part 9	DHI					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value	Status
128	Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/AM20/V-8/IC	28.05.19	(1)2 nos. 059911024GX-Starter, (2)2 nos. 01J300057EX-CVT, (3)2 nos. 057130851CX-Pump etc.	85114000 87084000 84133090 84082020 87089900 85115000 87089400 85371000	15466400 0	Comments sought from MOEF&CC and DHI on 17.06.2019. DHI vide OM dated August, 2019 had requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalize the comments. DHI vide OM dated 08.10.2020 informed that the firm's request was approved as a test case and since then they have also not furnished any details of efforts made by them to procure their requirement from indigenous source. As such, DHI do not support

						firm's request. Accordingly, The Committee decided to Reject the case.
129	Express Global Logistics Pvt. Ltd., Mumbai 01/53/8/54285/AM 21/E-15/IC	08.10.20	1 Set Used 230 Ton Low Profile Deck Vehicle No. 31472-20 Make Goldhofer	87169010	5703012	Comments sought from DPIIT and DHI on 26.11.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Reminder sent to DHI vide Email dated 22.12.2020.
130	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/AM 21/R-25/IC	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	84559000	222500	Comments sought from DPIIT on 23.11.200. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Comments sought from DHI on 08.12.2020.
131	P/M Tools & Abrasives, Roorkee, Uttarakhand 01/53/8/54519/AM 21/P-42/IC	24.11.20	(1) 170 Kgs. Brazing/Silver Brazing Alloys in the form of foil of different thickness/ sizes. (2) 40 Kgs. Brazing/Silver Brazing Alloys in the form of powder	(1) 71069210 (2) 71061000	8423418	Comments sought from DPIIT on 24.11.2020. DPIIT vide OM dated 03.12.2020 stated that they are not concerned and DHI may be consulted. Comments sought from DHI on 30.12.2020. Reminder sent to DHI on 15.01.2021. DHI vide OM dated 09.02.2021 informed that Brazing/Silver Brazing Alloys do not fall under the ambit of this Department and pertains to the Ministry of Mines.
132	Wendt (India) Limited, Koramangala, Bangalore 01/53/8/54614/AM	15.12.20	(1) 75 Kg. Ag-Powder AGP c0180-6Silver Powder (2) 90 Kg.	71061000	17622000	Comments sought from DPIIT on 17.12.2020. DPIIT vide OM No. P-47012/122/2020 dated

	21/W-2/IC		Ag-Powder AGP c2250-6Silver Powder			23.12.2020 stated that as Silver powder is required for the manufacture of Grinding Wheels/ Grinding Tools, DHI may be consulted in the matter. Comments sought from DHI on 15.01.2021.
Part 10	MHA (PM Division)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
133	Kapri Crop, Mumbai 01/53/8/56642/AM 20/K-4/IC	15.02.20	(1) 450 Nos. Cartridges (Model No. ABL2000) (Part No. 3476-2000). (2) 9 Nos. Disruptor With DE-Armer Complete Kit 3340-1150 Including Standard Accessories.	93069000 93039000	68.38020	Approved as recommended by MHA vide OM No. IV-20011/14/2020-Prov-I dated 03.02.2021.
RA, Mumbai may issue the import authorization to the applicant for import of (1) 450 Nos. Cartridges (Model No. ABL2000) (Part No. 3476-2000) (2) 9 Nos. Disruptor With DE-Armer Complete Kit 3340-1150 Including Standard Accessories for CIF value of Rs.6838020.00 [US Dollars (USD) 94972.00] subject to the conditions mentioned in the MHA OM No. IV-20011/14/2020-Prov-I dated 03.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.						
134	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC	19.02.20	6 nos. of Night Vision Binocular - Digital NV Signal N 340 RT.	90058000	1.20	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. Reminders sent on 21.10.2020 and 25.11.2020. The firm has been requested on 05.10.2020 to provide IEC Certificate. Reminder sent to firm on



						08.12.2020 requesting for providing IEC Certificate.
135	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM 21/E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	85255040	450.8	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed proforma.
136	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/AM 21/S-6/IC	03.06.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	85258090	14.8	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item have been sought from Home Deptt., Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. Reminder sent to them on 18.09.2020, 24.11.2020 and 04.01.2021. The firm has been requested to provide requisite information/ details sought by MHA (PM Divn.) vide letter No. IV-2011/13/2020/Prov.I-1136 dated 04.01.2021.
137	Jyoti Foto Emporium, Hyderabad 01/53/8/53629/AM 21/J-2/IC	12.06.20	6 Nos Night vision Binoculars	90051000	1.0	Approved as recommended by MHA vide OM No. IV-20011/14/2020-Prov-I dated 03.02.2021.
RA, Hyderabad may issue the import authorization to the applicant for import of 06 Nos. Night Vision Binoculars for CIF value of Rs. 109032.00 [US Dollars (USD) 1416.00] subject to the conditions mentioned in the MHA OM No. IV-20011/14/2020-Prov-I dated 03.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.						
138	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/AM 21/D-9/IC	13.07.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	90049010 90049010	23.2	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020.

						Reminder issued to them on 18.09.2020, 25.11.2020 and 30.12.2020. The firm vide email dated 01.12.2020 has furnished letter from Home Department, Government of Maharashtra. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020. MHA vide email dated 30.12.2020 informed that the requisite information i.e. supply order, ANF-1 form and the clarification on end user certificate and ANF-2M form as the name of item is different has not been received so far. In this regard, letter dated 01.12.2020 in r/o Home Department; Govt. of Maharashtra has been received with DGFT's email. However, 21 pages as enclosed with their letter dated 01.12.2020 has not been received. It is requested to furnish the requisite information at the earliest for processing the case further. The documents received from the firm forwarded to MHA again vide email dated 18.01.2021.
139	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/AM 21/K-10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	85258000	14.85325	Comments sought from MHA (PM Divn.), DGCA & DoT on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that copies of end user certificate and supply order have been sought from Home Deptt., Govt. of Tamil Nadu on 30.07.2020. Reminders issued to them by MHA (PM Divn.) on 18.09.2020 and 24.11.2020. DoT vide letter No. R-



						11020/05/2016-PP dated 15/01/2021 informed that for import of any UAS/UAVs/RPAs/ Drone Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Comments awaited from DGCA.
140	PLR Systems Private Limited, Nehru Place, New Delhi 01/53/8/54462/AM 21/P-40/IC	11.11.20	1) 1 No PISTOL GRIP BASE (PART NO 7701030) 2) 1 No HAMMER (PART NO 3391006) 3) 5 Nos SPRING, HAMMER (PART NO 3541007) 4) 10 Nos RETAINING SPRING (PART NO 3391008) 5) 3 Nos SINLENSSER SCREW (PART NO 3390053) 6) 1 No SCREW HANDGUARD (PART NO 3530099) 7) 1 No BOLT ASSY (PART NO 527703099) 8) 22 Nos MEPRO HUNTER-X4, XD4, AUG, MIN FOM 1400 (PART NO 20040049) 9) 10 Nos FIRING PIN SPRING (PART NO 527703097) 10) 22 Nos CASE ASSY 2004 (PART NO	93059100	18470922 .20	Approved as recommended by MHA (PM Division) vide OM No. IV-20011/30/2020- Prov-I/1191 dated 12.01.2021.

		200409000000) 11) 1 No SELECTOR LEVER LEFT - ASSY (PART NO 6994140) 12) 1 No SELECTOR LEVER RIGHT S.A (PART NO 3391090) 13) 1 No GAS CYLINDER (PART NO 3612071) 14) 1 No STOCK BASE (PART NO 3566101) 15) 3 Nos SPRING STOCK (PART NO 3566102) 16) 1 No STOCK CONNECTING PIN (PART NO 3566103) 17) 10 Nos STOCK RETAINING RING (PART NO 3566104) 18) 5 Nos PIN, GAS PISTON (PART NO 3563082) 19) 1 No GAS PISTON (PART NO 137703081) 20) 1 No BOLT CARRIER SUB-ASSY. (PART NO 3253085) 21) 1 No RETAINER SUB-ASSY. (PART NO 7063060) 22) 3 Nos RING, GUIDE ROD (PART NO 3563074) 23) 10 Nos			
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			RETURN SPRING (PART NO 3563073) 24) 22 Nos RECEIVER - ASSY (PART NO 3251000) 25) 2 Nos GUIDE ROD (PART NO 3563072) 26) 1 No RECEIVER COVER SUB ASSY. (PART NO 3254090) 27) 3 Nos REAR SIGHT (PART NO 3254001) 28) 22 Nos COVER ASSY (PART NO 3254000) 29) 22 Nos BOLT CARRIER (RIGHT) ASSY. (PART NO 3253080) 30) 22 Nos BOLT ASSY - 7.62x51 (PART NO 527703090) 31) 22 Nos MOUNT ASSY. (PART NO 3258120) 32) 22 Nos GAS CYLINDER (PART NO 3612071) 33) 22 Nos SPRING ASSY (PART NO 7063070) 34) 22 Nos NIMROD TELESCOPE 10x40 KIT (PART NO 31102560) 35) 44 Nos MAGAZINE (PART NO 37707600)			
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			36) 22 Nos GALIL SNIPER KIT BLACK (PART NO 3258010) 37) 1 No POST. FRONT SIGHT (PART NO 3562003) 38) 22 Nos CARRYING SLING (PART NO 004291407B) 39) 22 Nos CLEANING KIT (PART NO 70475050) 40) 1 No DISCONNECT OR (PART NO 3391004) 41) 1 No FRONT SIGHT BASE (PART NO 3252002) 42) 10 No SPRING FRONT SIGHT (PART NO 3562007) 43) 2 Nos SCREW SET FRONT SIGHT (PART NO 3562008) 44) 5 Nos TRIGGER SPRING (PART NO 3391023) 45) 1 No. TRIGGER (PART NO 3391003) 46) 10 Nos SPRING, DISCONNECT OR (PART NO 3561005) 47) 2 Nos PIN, PIVOT, RECEIVER (PART NO 3561009) 48) 5 Nos SPRING, MAGAZINE			
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			CATCH (PART NO 3561015) 49) 5 Nos REAR SIGHT SPRING (PART NO 3254002) 50) 5 Nos PIN, MAGAZINE CATCH (PART NO 3561016) 51) 10 Nos PIN, STOCK BASE (PART NO 3560006) 52) 1 NO MAGAZIN CATCH (PART NO 3561002) 53) 5 Nos REAR SIGHT PLUNGER (PART NO 3254003) 54) 5 Nos REAR SIGHT AXIS (PART NO 3254004) 55) 1 No BUTT BODY ASSY. (PART NO 3256150) 56) 1 No CHEEK REST ASSY. (PART NO 3256110) 57) 2 Nos REST NUT (PART NO 3160204) 58) 5 Nos SOCKET CAP SCREW (PART NO 3160203) 59) 1 NO MOUNT ASSY. (PART NO 3258120) 60) 5 No CONICAL WASHER (PART NO 3561018) 61) 2 No SCREW M6X25 DIN 912 (PART NO		
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			3561017) 62) 1 No GALIL SNIPER HAND GRIP ASSY (PART NO 123250080) 63) 10 Nos SCREW M5x0.8x8.25 DIN 963-8.8 (PART NO 3390005) 64) 1 Nos HARRIS BIPOD ADAPTER (PART NO 31200040) 65) 1 No HARRIS BIPOD (PART NO 2520020) 66) 1 No GALIL SNIPER HAND GRIP ASSY (PART NO 3395025) 67) 1 No GAUGE HEAD SPACE NOT GO 40.02 (PART NO 50510008) 68) 1 No GAUGE HEAD-SPACE, MIN. GO 39.673 (PART NO 50510203) 69) 1 No GAUGE BORE STARIGHTNE SS 7.58 (PART NO3277012500 0061) 70) 1 No Bore Dia 7.605 (PART NO 338100016063) 71) 1 No Trigger pull 1.7- 2.5 kg (PART NO3250000000 867) Total Quantity: 511 Nos			
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	CLA, New Delhi may issue the import authorization to the applicant for import of (1) 22 Nos Galil Sniper Rifle Integrated with Mepro 10X Day Scope, (2) 22 Nos Tactical Carrying bag with Sniper Mattress, (3) 44 Nos Magazines, (4) 22 Cleaning Kit and (5) 01 set of spare parts and gauge from Israel [ISR] for proportionate CIF value subject to the conditions mentioned in the MHA (PM Division) OM No. IV-20011/30/2020-Prov-I/1191 dated 12.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
141	Electronics Corporation of India Ltd, Kushiaguda, Hyderabad, 01/53/8/54398/AM 21/E-18/IC	30.10.20	2 Nos. Vehicle Mounted Jammers (EC-SVJEE-1100)	85255040	233.54800	For ex-post facto approval
142	Electronics Corporation of India Ltd., Naraina, Delhi, 01/53/8/5406/AM2 1/E-19/IC	02.11.20	1 No. Vehicle Mounted Jamming System (EC-SVJEE-1800) SN001/20 from Bulgaria for demo to CRPF	85255040	8.10000	For ex-post facto approval
143	Counter Measures Technologies Private Limited, Chennai, Tamil Nadu 01/53/8/54496/AM 21/C-40/IC	19.11.20	(1) 126 Set GLOCK 19X, kal. 9x19mm (model+cal.) (2) 25 Pcs Recoil Spring Assembly (3) 25 Pcs Firing Pin Assembly (4) 25 Pcs Extractor (Load Chamber Indicator)	(1) 93020000 (2) 93059900 (3) 93059900 (4) 93059900	5040406.56	Approved as recommended by MHA (PM Division) vide OM No. IV-20011/30/2020-Prov-I/1191 dated 12.01.2021.
	CLA, New Delhi may issue the import authorization to the applicant for import of 126 Sets Glock 19X, Kal.9x19mm (Model + cal.), 25 Nos Recoil Spring Assembly, 25 Nos Firing Pin Assembly and 25 Nos Extractor (Load Chamber Indicator) from Slovakia [SVK] for CIF value of Rs. 5040406.56/- [US Dollars (USD) 67747.40] subject to the conditions mentioned in the MHA (PM Division) OM No. IV-20011/30/2020-Prov-I/1191 dated 12.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
144	UAV Systems, Bangalore 01/53/8/54517/AM 21/U-8/IC	23.11.20	1 No. Parrot Anafi Thermal Drone Made in France Wt: 315g Range: 4km Max Ascent: 4m/s Max Speed: 34 mph Safety: Return to Home, Customisable Geofence Video Recording: 4K	85437099	100727.37	Comments sought from MHA (PM Divn.) & DOT on 24.11.2020. Comments also sought from MOD (DDP) & DRDO on 08.12.2020. MHA vide OM No. IV-20011/08/2018/Prov-I-997 dated 7.12.2020 informed that Army is the end user in this proposal and suggested to take up the matter with MoD for 'NOC'.

			UHD Std Camera: Sony CMOS Thermal Camera Zoom Function Battery Charging 105 minutes Image Stabilisation Dimension in Flight: 241x315x 64mm PTZ Camera.			Comments received from DRDO vide email dated 10.12.2020. DDP vide email dated 03.02.2021 informed that the item proposed to be imported are required for the end use by Indian Army and is also covered in the list of restricted items for which DDP is authorized to grant Import Licenses, it is requested to transfer the above case to this department for grant of Import Licence by DDP. Hence, the Committed decided to transfer the case to DDP for the issue of import license to the firm.
145	Shobha Ano Prints Pvt. Ltd. Hyderabad 01/53/8/54520/AM 21/S-134/IC	24.11.20	(1) 3Pcs Thermal Imaging Scope Axion XM30S (2) 3 Pcs Thermal Imaging Scope Axion LRF XQ38 (3) 3Pcs Thermal Imaging Scope Lexion XP50 (4) 3Pcs Thermal Imaging Scope Helion 2 XP50 (5) 3Pcs Thermal Imaging Binoculars Accolade 2 LRF XP50.	90058010	2637323.68	Comments sought from MHA (PM Divn.) on 08.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that no request letters in respect of Police departments are available in the proposal. Hence, they have requested to forward the proposal again along with relevant documents. Firm vide email dated 12.01.2021 requested to submit the request letter received from Police Department.
146	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/AM 21/S-147/IC	09.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)B KP/NIT-44(e)/2020-	90049010	1065748	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night

			21;Dated: 07th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles			Vision Goggles to the Ministry for processing the proposal further.
147	Culminating Technologies, Allahabad 01/53/8/E/AM20/C -27/IC	28.11.19	1 No. Night Vision Device	90051000	1.4	DRDO vide e-mail dated 29.01.20 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.20. Comments from DDP are awaited. Reminder sent to DDP vide email dated 16.09.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast Guard division in MHA for comments. Application forwarded to MHA (Coastal Security) on 20.01.2021.
Part 11	DRDO					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status

148	Whiteback Aviation, New Delhi 01/53/8/E/AM20/W -9/IC	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	88040000	1.3	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQs on 22.12.2020.
149	Def Tech & Green India Pvt. Ltd., Jodhpur 01/53/8/54139/AM 21/D-19/IC	15.09.20	(1) 200 CTN Pyro Tech Cartridges (2) 100 CAN Blanks for Pyro Tech Launcher (3) 30 PCS Pyro tech Launcher	36030059 93063000 93039000	5.6	Approved as recommended by Air HQs vide email dated 01.02.2021.
CLA, New Delhi may issue the import authorization to the applicant for import of 200 CTN of Pyro Tech Cartridges, 100 CAN of Blanks for Pyro Tech Launcher and 30 PCS Pyro tech Launcher from Germany for CIF value of Rs.563000.00/- [EURO (EUR) 6500.00] subject to the conditions mentioned in the Air HQs email dated 01.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
150	Bharat Electronics Limited, Jalahalli PO, Bangalore 01/53/8/54384/AM 21/B-56/IC	28.10.20	7600 Nos. Nicusil Preform (PO No 41- 104827).	71069290	386693	Approved as recommended by DRDO vide email dated 05.11.2020 and MeitY vide email dated 01.02.2021.
RA, Bangalore may issue the import authorization to the applicant for import of 7600 Nicusil Preform from Germany for CIF value of Rs. 386693.00/- [US Dollars (USD) 4960.14] subject to the conditions mentioned in DRDO email dated 05.11.2020 and MeitY email dated 01.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.						
151	Bharat Electronics Limited, Bangalore 01/53/8/54473/AM 21/B-66/IC	14.11.20	50840 Nos. Cusil Preforms Different Types (41-103577)	71069290	5677477	Approved as recommended by DRDO vide email dated 19.01.2021 and MeitY vide email dated 01.02.2021.
RA, Bangalore may issue the import authorization to the applicant for import of 50840 CUSIL PREFORMS from USA for CIF value of Rs. 5677477.00/- [US Dollars (USD) 71948.76] subject to the conditions mentioned in DRDO email dated 19.01.2021 and MeitY email dated 01.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.						

152	Bharat Electronics Limited, Bangalore 01/53/8/54474/AM 21/B-67/IC	14.11.20	18500 Nos. Cusil Preforms of Different Types (41- 103576)	71069290	1468902	Approved as recommended by DRDO vide email dated 19.01.2021 and MeitY vide email dated 01.02.2021.
RA, Bangalore may issue the import authorization to the applicant for import of 18500 CUSIL PREFORMS from Germany for CIF value of Rs.1468902.00/- [EURO (EUR) 15753.99] subject to the conditions mentioned in DRDO email dated 19.01.2021 and MeitY email dated 01.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.						
153	Maxam India Private Limited, Laxmi Nagar District Centre, Delhi 01/53/8/54617/AM 21/M-85/IC	16.12.20	577500 nos. of Trimmed Plastic Tube for SA 12 Bore 70 mm as per ANF-2M	93063000 0	741805	Comments sought from DDP on 18.12.2020. D (EPC) vide email dated 13.01.2021 stated that as the items proposed to be imported are required for the end use by Ammunitions Factory Kirkee Pune (OFB) and are also covered in the list of restricted items for which DDP is authorized to grant Import Licenses, it is requested to transfer the above case to this department for grant of Import Licence by DDP. The firm proposes to import the above item for supply to Defence and DDP has requested DGFT to transfer the case to them vide their e-mail dt. 13.01.2021. Accordingly, the Committee decided to transfer the case to DDP . The case is closed.
154	Maxam India Private Limited, Laxmi Nagar District Centre, Delhi 01/53/8/54632/AM 21/M-87/IC	18.12.20	577500 nos. of Trimmed Plastic Tube for SA 12 Bore 70 mm as per ANF-2M	93063000 0	757587	Comments sought from DDP on 01.01.2021. D(EPC) vide email dated 13.01.2021 stated that as the items proposed to be imported are required for the end use by Ammunitions Factory Kirkee Pune (OFB) and are also covered in the list of restricted items for which DDP is authorized to grant Import Licences, it is requested to transfer the above case to this department for grant of Import Licence by DDP.

						The firm proposes to import the above item for supply to Defence and DDP has requested DGFT to transfer the case to them vide their e-mail dt. 13.01.2021. Accordingly, the Committee decided to transfer the case to DDP . The case is closed.
Part 12	M/o P&NG					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
155	PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/ AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	27102000	17.9	Recommended by M/o P&NG vide OM dated 18.01.2021. Subject to further approval by Competent Authority.
156	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-20/IC	12.08.19	766.240 MTs petroleum Hydrocarbon Solvent	27101990	404.56	Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/ PPAC are awaited. M/o P&NG vide email dated 22.10.2020 informed that firm has not submitted complete technical specifications. Firm requested to submit the same with reminder sent on 27.11.2020. Reminder sent to firm vide email dated 24.12.2020. Final Reminder sent to the firm on 03.02.2021.
157	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-22/IC	13.08.19	55.120 MTs Petroleum Hydrocarbon Solvent	27101990	30.8	Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/ PPAC are awaited. M/o P&NG vide email dated 22.10.2020 informed that firm



						has not submitted complete technical specifications. Firm requested to submit the same with reminder sent on 27.11.2020. Reminder sent to firm vide email dated 24.12.2020. Final Reminder sent to the firm on 03.02.2021.
158	Oil Energy, Delhi 01/53/8/E/ AM20/O-4/IC	04.09.19	104 MTs Superior Kerosene Oil (SKO)	27101910	57.1	Technical specification of the item was forwarded to M/o P&NG vide email dated 09.09.2020. M/o P&NG informed in EFC meeting that firm needs to submit complete technical specifications. Reminder sent to firm vide email dated 03.02.2021.
159	JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/ AM20/J- 25/IC	27.11.19	225 Mts Solvent 125/240 (Petroleum Hydrocarbon Solvent)	27101920	100.4	M/o P&NG vide email dated 11.08.2020 informed that the technical specifications provided by the firm are incomplete and requested to provide complete technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested vide email dated 02.09.2020 to furnish reply. Reminders have been sent to firm vide emails dated 14.10.2020, 01.12.2020 and 24.12.2020. Final Reminder sent to the firm on 03.02.2021.
160	Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-90/IC	04.03.20	60 MT SOL-Anysol S 60 inclusive HUB - 100000900	27101920	4794	Technical specifications of import item have been referred to M/o P&NG on 26.08.2020 and again on 27.10.2020. M/o P&NG informed the Committee in the Meeting No 10/AM21 dated 28.01.2021 that details on technical specifications have been sought from the firm.

161	Gandhar Oil Refinery India Ltd., Mumbai 01/53/8/52294/AM 21/G-39/IC	04.05.20	(1) 2000 MT Solvent 125/240 (2) 1000 MT Solvent 60/80 (3) 1000 MT Solvent 50/120.	(1) 27101239 (2) 27101231 (3) 27101239	17471250 0	The firm has been requested on 15.01.2021 to furnish complete technical specifications of the items proposed to be imported from the supplier. The firm has replied directly to P&NG vide email dated 19.01.2021. Reminder sent to P&NG vide email dated 22.01.2021
162	Tata Motors Ltd., Gujarat 01/53/8/53949/AM 21/T-28/IC	12.08.20	306 Kgs CEC Legislative Fuel RF-02-08 E5 (Euro V Gasoline)	27101949	1.7	Recommended by M/o P&NG vide OM No. P-12019(11)/51/2020-Sup./ (E-35272) dated 11.01.2021. Subject to further approval by Competent Authority.
163	Pon Pure Chemical India Private Limited, Chennai 01/53/8/54135/AM21/P-28/IC	15.09.20	2000 MTS EXXSOL D40	27101290	1176.1	Recommended by M/o P&NG vide OM No. P-12019(11)/35/2020-Sup./ (E-31537) dated 11.01.2021. Subject to further approval by Competent Authority.
164	Shell India Markets Private Limited., Bangalore 01/53/8/54170/AM 21/S-92/IC	21.09.20	(1) 0.010ltr Fuel Oil (2) 0.010ltr Diesel (3) 0.010ltr Gas Oil (4) 0.010ltr Vacuum Residue.	27101961 27101944 27101941 27139000	.03460	The firm was requested on 25.09.2020 to provide technical specifications followed with reminders dated 15.10.2020 and 06.11.2020. Technical specification received from firm has been forwarded to P&NG vide e-mail dt. 18.10.2020. M/o P&NG vide email dated 02.12.2020 has sought complete technical specifications from the firm. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021.
165	JK Engineering & Technology, West K.K. Nagar, Chennai 01/53/8/54321/AM 21/J-14/IC	14.10.20	306 MTs SHELL SOL D60	27101290	17788085	Comments sought from M/o P&NG on 19.11.2020. Complete Technical Specification sought from firm vide email dated 02.12.2020. Reminder sent to firm vide email dated 24.12.2020. Firm's reply referred to P&NG vide email dated



						19.01.2021. M/o P&NG informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
166	PV Clean Mobility Technologies Private Limited, Gurgaon, Haryana 01/53/8/54433/AM 21/P-38/IC [01/53/8/54458/AM 21/A-79/ImportCell]	06.11.20	(1) 1520 Kgs. Diesel CEC Experimentation Fuel RF 11 A 96 (2) 1490 Kgs. Gasoline RSG E10 STF2018.1 (3) 1730 Kgs. Diesel CEC Legislative Fuel RF03 A 84 (4) 1720 Kgs. Diesel Winter B20 (5) 1730 Kgs. Diesel EN 590 B30 RME Additized (6) 1700 Kgs. Diesel CEC Legislative Fuel RF06 03 (Euro IV Diesel) (7) 1660 Kgs. Diesel Fuel EN 590 Arctic TAB 2B CI 4 (8) 1700 Kgs. Diesel EMD 2010 Extended Market Diesel (9) 1660 Kgs. Diesel WCD 2010 Worst Case Diesel (10) 1550 Kgs. Gasoline Halpasol 180/210i.	(1) 27101944 (2) 27101241 (3) 27101944 (4) 27102020 (5) 27102010 (6) 27101944 (7) 27102010 (8) 27101944 (9) 27101944 (10) 27101239	134.3508 576	Recommended by M/o P&NG vide OM dated 18.01.2021. Subject to further approval by Competent Authority.
167	Asiapiya Chemicals And Solvent Private Limited, Howrah, West Bengal 01/53/8/54468/AM 21/A-81/IC	12.11.20	650 MT Ketrul D 80 (Hydrocarbon Oil with more than 70 percent mineral oil content) or Ketrul D80 KN (Hydrocarbon Oil with more	27101920	24423750	Comments sought from M/o P&NG on 04.12.2020. M/o P&NG informed the Committee in meeting no. 9 dated 23.12.2020 that comments have been sought from IOCL and PPAC. M/o P&NG informed the

			than 70 percent mineral oil contents) or Ketrul D 75 (Hydrocarbon Oil with more than 70 percent mineral oil contents)			Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
168	Life Biofuels LLP, Kozhikode 01/53/8/54522/AM 21/L-29 /IC	24.11.20	(1)720 MT Used Cooking Oil (2) 720 MT Biofuel	(1) 15180039 (2) 38260000	46550000	Comments sought from C&PC & Agricultural & Cooperation on 02.12.2020. D/o C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 21.12.2020 stated that DCPC does not look after Bio-fuels and cooking oils. Hence, DCPC has no comments to offer. Comments are awaited from Agricultural & Cooperation. Comments also sought from P&NG. M/o P&NG informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
169	Mahindra & Mahindra Ltd., Mumbai, Maharashtra 01/53/8/54547/AM 21/M-82/IC	02.12.20	(1) 1038 Kg. CEC-RF-03-A-84 Euro2 Diesel (2) 680 Kg. CEC-RF-06-99 Euro 3Diesel (3) 5000 Kg. CEC-RF-06-03 Euro 4Diesel (4) 1548 Kg. CEC-RF-06-08 B5Euro 5 Diesel (5) 7052 Kg. Diesel Euro 6 CertFuel B7 (6) 332 Kg. Diesel Fuel EN 590Arctic Tab 2B C1 4 (7) 456 Kg. CEC RF-08-A-85 Euro2 Gasoline (8) 2500 Kg. CEC-RF-02-99	(1) 27101944 (2) 27101944 (3) 27101944 (4) 27102010 (5) 27102010 (6) 27101944 (7) 27101239 (8) 27101239 (9) 27101239 (10) 27101241 (11) 27101241 (12) 27101944	26990228 .23	Comments sought from M/o P&NG on 4.1.2021. M/o P&NG informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.

			Oxyless than 0.1 Percent Euro 3 Gasoline (9) 1064 Kg. CEC-RF-02-03 Oxy.less than 0.1 percent Euro 4 Gasoline (10) 3060 Kg. CEC-RF-02-08 E5 Euro 5 Gasoline (11) 5049 Kg. Gasoline Euro 6 Cert Fuel E10 (12) 49200 Kg. Diesel Test Fuel 2-D HC CFR 86.113-07 B2.			
170	Nihon Parkerizing (India) Private Limited, Gurgaon, Haryana 01/53/8/54560/AM 21/N-27/IC	04.12.20	700 MT EXXSOL - D40 FLUID (Dearomatised Hydrocarbons - Solvent)	27101290	44217600	Recommended by M/o P&NG vide OM No. P-12019 (11)/69/ 2020-Sup./ (E36283) dated 11.01.2021. Subject to further approval by Competent Authority.
171	Pure Organic Industries, Tiruporur, Chennai 01/53/8/54570/AM 21/P-45/IC	08.12.20	300 MT EXXSOL D 40	27101290	17269200	Comments sought from M/o P&NG on 17.12.2020. M/o P&NG informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
172	JCB India Limited, Talegaon Dabhade, Pune 01/53/8/54602/AM 21/J-18/IC	11.12.20	(1)41500 Kg. Diesel Fuel EN590, Arctic Tab. 2b C1.4 (2)6251 Kg. Diesel Fuel EN590, Arctic Tab. 2b C1.4 (3)3128 Kg. Diesel Fuel EN590, Arctic Tab. 2b C1.4	(1)27101 930 (2)27101 930 (3)27101 930	17966019 .39	Comments sought from M/o P&NG on 22.12.2020. M/o P&NG vide email dated 02.02.2021 has sought some clarification from the firm. The firm vide email dated 02.02.2021 requested to furnish clarification as required by M/o P&NG. Reply from firm referred to M/o P&NG vide email dated 03.02.2021.
173	Honda Motorcycle And Scooter India Pvt Ltd, Gurgaon 01/53/8/54624/AM 21/H-57/IC	17.12.20	1530 Kgs Cec Legislative FuelRF-02-08 E5	27101241	645344	Recommended by M/o P&NG vide OM dated 21.01.2021. Subject to further approval by Competent Authority.

174	Brenntag Ingredients (India) Pvt. Ltd., Andheri East, Mumbai 01/53/8/54626/AM 21/B-73/IC	17.12.20	(1) 600 MT Exxsol D40 (2) 1500 MT MG3 D90	27101290 27101920	10377600 0	Recommended by M/o P&NG vide OM dated 28.01.2021. Subject to further approval by Competent Authority.
175	Hero Moto Corp Limited, Vasant Kunj, Phase-I, New Delhi 01/53/8/54645/AM 21/H-59/IC	21.12.20	3000 Kg. Gasoline - CEC Legislative Fuel CEC-RF-02-08 E5 (EURO 5)	27101241	1755000	Recommended by M/o P&NG vide OM dated 18.01.2021. Subject to further approval by Competent Authority.
176	Total Oil India Pvt. Ltd., Andheri East, Maharashtra 01/53/8/54723/AM 21/T-72/IC	05.01.21	1400 MT Spirdane D40	27101290	74003300	Recommended by M/o P&NG vide OM dated 01.02.2021. Subject to further approval by Competent Authority.

Part 13	DoT					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
177	The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.19	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond-12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E	85261000 85261000	25.8	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be imported. Technical literature and RF specifications of the equipment proposed to be imported by the firm has been forwarded to DoT vide email dated 17.09.2020. DoT vide OM dated 09.10.2020 informed that "the firm has obtained ETAs through self declaration. However ETA through self declaration is valid only for equipments which are exempted from import licensing requirements as per the Import Policy of DGFT and invited attention to refer to the clause no. (V) of Terms and Conditions mentioned in the ETAs. Hence, ETA's obtained are not proper. They

						also informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been informed the same vide email dated 14.10.2020. Reminder sent to firm vide email dated 01.12.2020.
178	Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/ AM20/R-76/IC	06.02.20	1 Box Netgate Firewall Router	85255090	.06	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 requesting for furnishing comments. DoT via letter No. R-11020/05/2016-PP dated 24.07.2020 sought technical literature and RF specifications of the equipment proposed to be imported by the firm. Reminders sent to firm vide emails dated 05.11.2020 and 01.12.2020.
179	Revogue, Goregaon West, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos. 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	95030030	7.106876 0	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020. Comments also sought from DGCA on 02.12.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019.
180	Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/ AM20/G-60/IC	12.02.20	10 Nos. Assy, Power Filter Module, 4 X IEC320 C20 Input, 1X 10P Connector Output, No Circuit Breaker, IKEACOLO, PFM4	85489000	3.0	Comments sought from DoT on 28.02.2020 and again on 05.10.2020. DGCA vide email date 11.06.2020 informed that the request of applicant to import Power Filter module ITC (HC) Code is 854890000, which does not come under the purview of DGCA.

						DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm. Reminders sent to firm vide emails dated 26.11.2020 and 29.12.2020. Reply from firm referred to DoT vide email dated 08.02.2021.
181	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/AM 21/J-3/IC	22.06.20	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	85437091	.01	Comments sought from DoT on 23.06.2020 and again on 10.07.2020. DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regional Licensing Office (RLO) of WPC Wing. The comments from respective Regional Licensing Office (RLO) of WPC Wing are still awaited. Reminder sent to firm vide email dated 01.12.2020.
182	Volvo Group India Pvt. Ltd., Bengaluru 01/53/8/53924/AM 21/V-21/IC	10.08.20	1 No. NOX Sensor	87089900	.07	Comments sought from DOT on 02.09.2020 and again on 05.10.2020. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm. Reminders sent to firm vide emails dated 26.11.2020 and 29.12.2020.
183	Google Cloud India Private Limited, Gurgaon 01/53/8/54790/AM 21/G-21/IC	24.09.20	85 Nos. GPN#72003090-01, Assy, Power Filter Module, 4 X IEC320 C20 Input, 1 X 10p Connector Output, No Circuit Breaker, Ikea Colo, PFM4.	85489000	34.87301 20	Comments sought from DOT and DGCA on 25.09.2020. DGCA vide email dated 05.10.2020 stated that ITC(HS) Code 85489000 does not come under preview of DGCA and returned the application. DoT vide letter dated 08.02.2021 has sought some



						information from the firm.
184	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/AM 21/R-20/IC	26.09.20	1 piece UAV/UAS/RPA/ Drones from China	85437099	.08000	Comments sought from DoT & DGCA on 28.09.2020 DOT vide OM dt. 15.10.2020 has informed that they have not received the e-mail from DGFT. Application again sent to DOT on 29.10.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments are awaited from DGCA.
185	Airports Authority of India, Delhi 01/53/8/54438/AM 21/A-76/IC	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	85255010	2888015. 06	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019.
186	Airports Authority of India, Delhi 01/53/8/54439/AM 21/A-77/IC	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	85255010	11263258 7.22	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing.
187	Airports Authority of India, Delhi 01/53/8/54458/AM 21/A-79/IC (ECOM Reference	10.11.20	(1) 1 No. Airport Surveillance Radar (ASR) with Mono Pulse Secondary	(1) 85261000 (2) 85261000	1997.542 0152	For ex-post-facto approval

	No. 9878896838001013 9736 File Number 012100854458AM 21)		Surveillance Radar (MSSR) (2) 1 No. Airport Surveillance RADAR (ASR) with Mono Pulse Secondary Surveillance Radar (MSSR)			
188	Airports Authority of India, Delhi 01/53/8/54459/AM 21/A-80/IC (ECOM Reference No. 9878896838001013 9759 File Number 012100854459AM 21)	10.11.20	(1) 1 No. Airport Surveillance Radar (ASR) with Mono Pulse Secondary Surveillance Radar (MSSR) (2) 1 No. Airport Surveillance Radar (ASR) with Mono Pulse Secondary Surveillance Radar (MSSR).	(1) 85261000 (2) 85261000	1997.542 0152	For ex-post-facto approval
Part 14	DGCA					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
189	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	73269099 75089090 84119100	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
190	Kavita Bhardwaj, Gurgaon 01/53/8/E/ AM20/K-29/IC	18.12.19	100 Box Motor, Propellers, fight controller, power distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc.	95030030	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e-mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. The applicant has been informed on 30.10.2020 to approach DGCA.

191	Ranjan Kumar Nayak, Kolkata 01/53/8/E/ AM20/R-51/IC	18.12.19	01 Box OSSYMA X8PRO FPV RE QUADCOPTER DRONE	95030030	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. The applicant has been informed on 30.10.2020 to approach DGCA.
192	Ispagro Robotics Pvt. Ltd., Mangalore 01/53/8/E/ AM20/I- 44/IC	24.12.19	1 Box Smartap PRO	85423100	4.8	Comments sought from DHI & DGCA on 31.12.2019. DHI vide OM No. 15(1)/Ispagro Robotics/2020-HEI dated 05.10.2020 stated that the import items are not concerning to DHI. As the items are pertaining to MeitY and DGCA, their views may be obtained. Reminder sent to DGCA on 17.09.2020. DGCA vide email dated 17.09.2020 has sought some clarification from the firm. Reminder sent to firm vide email dated 03.11.2020.
193	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	95030090	.02	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm.
194	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/G -52/IC	30.01.20	1 No. Drone	98059000	11.7	Comments sought from DGCA & DoT on 06.02.2020. Reminder sent to DGCA & DoT vide email dated 17.09.2020. DOT vide OM dt. 15.10.2020 has informed that they have not received e-mail from DGFT, hence committee decided to resend the mail to DoT.

						DoT informed the Committee that the application is under process.
195	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/V-55/IC	06.03.20	20 Nos UAV components	85437099	--	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant was asked to submit the same, for further action by them. Firm's reply has been referred to DGCA on 29.09.2020. DGCA vide email dated 30.09.2020 informed that the copy of NOC from IAF, is not authenticated and not acceptable to consider. The firm vide email dated 03.11.2020 has been asked to submit authenticated NOC from IAF.
196	Bajaj Auto Ltd., Maharashtra 01/53/8/53805/AM 21/B-28/IC	14.07.20	1 No. Helicopter Sikorsky S 76D along with loose equipments as per contract.	88021200	14998.0	Comments sought from DGCA on 18.07.2020. Reminder has been sent to DGCA on 11.12.2020 requesting for providing comments. DGCA vide email dated 11.12.2020 informed that the firm may be advised to obtain the principle approval/ NOC from DGCA before granting import license by DGFT.
197	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/AM 21/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	84248200	3.7	Comments sought from DPIIT, DGCA & DoT on 19.08.2020. DPIIT vide OM dated 24.08.2020 informed that they are not concerned with the matter. DOT vide letter dated 23.10.2020 has sought technical literature and RF



						specifications from the firm. Firm's reply was referred to DoT vide email dated 26.11.2020. Reminder sent to DoT vide email dated 22.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that for the subject categories of equipment the applicant needs to obtain ETA from the concerned RLOs of WPC Wing as per prescribed procedure and ETA through self declaration is not applicable. Firm advised to obtain ETA from the concerned RLOs of WPC Wing as per prescribed procedure vide email dated 10.02.2021. 'NOC' issued to the firm from DGCA vide letter dated 23.10.2020.
198	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/ AM21/I-20/IC	08.09.20	1 Unit Transmitter	95030090	.02	Comments sought from DGCA & DoT on 10.09.2020. Reminder sent to DGCA and DoT vide email dated 03.11.2020. DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been referred to DoT vide email dated 09.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that the requisite details have not been provided by the firm and requested to provide category of model/technical literature and RF specifications of the equipment proposed to be imported for further examination. The firm has been requested

						on 12.01.2021 to furnish reply to above queries of DoT. The firm replied vide email dated 13.01.2021. Firm's reply forwarded to DoT vide email dated 19.01.2021. DoT informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
199	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54512/AM 21/A-85/IC	23.11.20	2 Nos. X- Band Magnetron Transmitter	85261007 0	20003200	Comments sought from DGCA& DoT on 23.11.2020. DGCA vide email dated 26.11.2020 has informed that import of X- BAND MAGNETRON TRANSMITTER is does not comes under purview of DGCA, hence the items are may be related to defense. therefore comments from DGCA may be treated as Nil DoT vide letter No. R-11020/05/2016-PP dated 10.12.2020 stated that the firm is required to obtain an import license/ clearance from respective Regional Licensing Office (RLO) of WPC Wing.
200	Airports Authority of India, Rajiv Gandhi Bhawan, New Delhi 01/53/8/54634/AM 21/A-99/IC	18.12.20	(1) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (2) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (3) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (4) 1 Set	85269110	86560342 .67	Comments sought from DGCA on 21.12.2020.

			Dual HP Distance Measuring Equipment (DME) with Accessories (5) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (6) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (7) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (8) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (9) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (10) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (11) 1 Set Dual LP Distance Measuring Equipment (DME) with accessories (12) 1 Set Dual LP Distance Measuring Equipment (DME) with accessories (13) 1 Set Dual LP Distance Measuring Equipment (DME) with			
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			accessories (14) 1 Set Dual LP Distance Measuring Equipment (DME) with accessories (15) 1 Set Dual LP Distance Measuring Equipment (DME) with accessories (16) 1 Set Dual LP Distance Measuring Equipment (DME) with Accessories (17) 1 Set DME Repair Facility/Test Jig with accessories.			
201	Indiradevi G, Trivandrum 01/53/8/54710/AM 21/I-32/IC	31.12.20	100 No. Totex Meterological Balloons 2 Types (TA600& TA1200)	88010020	226376.4 3	Comments sought from DGCA & Indian Meteorological Department on 01.01.2021.
Part 15	Department of Biotechnology					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
202	National Centre For Biological Sciences., Karnataka 01/53/8/54136/AM 21/N-14/IC	15.09.20	9000 Nos Rhagoletis Pomonella Pupae	01069010	.04	Comments sought from D/o Biotechnology on 15.09.2020. D/o Biotechnology vide email dated 01.10.2020 stated that DGFT may request the applicant to submit the IBSC minutes where import of 9000 Nos. Rhagoletis Pomonella Pupae was considered and approved. The firm vide email dated 8.10.2020 has informed that they have applied for IBSC approval and it is under consideration for review in the upcoming meeting.
203	Tata Memorial Centre –ACTREC (Advanced Centre for Treatment Research	17.11.20	600 Nos. Drosophila (Pomace Fruit Flies) Lines from Vienna	00000000	3.90276	Comments sought from D/o AH&D on 17.11.2020. D/o AH&D vide OM dated 24.11.2020 informed that

	& Education in Cancer), Khargha, Navi Mumbai 01/53/8/54480/AM 21/T-60/IC		Drosophila Resource Center in Vienna, Austria			the item to be imported i.e., Drosophila, does not come under the purview of D/o AH&D. Hence, they have no comments to offer. Application forwarded to D/o Biotechnology vide email dated 26.11.2020.
Part 16	D/o Food & PD					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
204	Andante Foods LLP, Bangalore 01/53/8/53907/AM 21/A-23/IC	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	22090090 39233090	5.26360 (7.86056. 67 as revised by firm vide email dt.18.08.2 020)	Technical specification of the product to be imported by the firm has been provided to M/o P&NG on 03.09.2020. M/o P&NG vide OM No. P- 12019(11)/54/2020-Sup./(E- 35421) dated 01.10.2020 stated that the items mentioned in the application do not pertain to them. Hence, M/o P&NG has no comments to offer in this matter. Committee decided to examine and send to the concerned Ministry as per allocation of Business Rules, for comments. Application has been forwarded to D/o Consumer Affairs, D/o Food & PD and Agriculture Cooperation and Farmers' Welfare on 29.10.2020. Reminder sent to D/o Food & PD on 02.11.2020.
Part 17	PESO					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
205	Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H -28/IC	16.01.19	M100 Electric Detonator	36030051	24.77	Comments sought from PESO on 17.01.2019. PESO vide letter dated 04.02.2019 sought information from the firm. PESO vide e-mail dated 17.03.2020 informed that reply not received from the

						firm. Reminders sent to firm on 29.09.2020 and 23.10.2020 requesting for furnishing reply.
206	Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechnic Articles etc.	36069010 36049090	4.14	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder is being sent to firm.
207	Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box Primers G	93063000	26.94100	PESO vide letter No. E-25(38) Import/ Pol /2018 dated 22.08.2019 sought some information from the firm followed with reminder dated 17.03.2020. Reminders sent to firm on 11.10.2020 and 02.11.2020 requesting for furnishing reply.
208	BMW India Private Limited, Gurugram, Haryana 01/53/8/53647/AM 21/B-14/IC	18.06.20	10 Nos. Body ignition unit from Germany	36030049	411282.6 2	Comments sought from PESO on 23.6.2020. PESO vide letter No. E-25(38)148/2020 dated 18.12.2020 stated that the company has no licence for possession of class and quantity of explosives intended to be imported, the proposal for import of 10 nos. of Body ignition unit from Germany cannot be considered under the Explosives Rules, 2008. The firm was advised to refer the Explosives Rules, 2008 for information and procedure to be adopted for obtaining licence for explosives magazine. Hence, the Committee decided to reject the case.
209	Srijan Systems Private Limited, Connaught Place, New Delhi 01/53/8/54529/AM 21/S-138/IC	26.11.20	(1) 25000 Nos. Bird Bomb/ Banger (2) 25000 Nos. Bird Whistlers (3) 100000 Nos.	36049000 36049000 93063090 93039000	3783157	Comments sought from PESO on 02.12.2020. Comments also sought from DGCA & DoT on 02.12.2020. Comments received from

			Blank Caps Cal. 6mm (4) 120 Nos. RG-3 Six Shot Launcher Cal. 6mm Blank			PESO vide letter No. E-25(38)62/2019 dated 08.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 15/01/2021 sought some information from the firm. Comments awaited from DGCA. The Committee decided to examine the case on file
210	HLS Asia Limited, Noida, Gautam Budhnagar 01/53/8/54643/AM 21/H-58/IC	20.12.20	Oil Well Logging And Perforating Explosives (Bi Directional Booster, CHG, TBG, Detonator- Resstorized Electric etc.) as per ANF-2M.	36020090	18719641 2.06	Approved as recommended by PESO vide correspondence No.E-25(38) DGFT /2020(3) dated 21.01.2021.
CLA, New Delhi may issue the import authorization to the applicant for import of Oil Well Logging and Perforating Explosives (Bi Directional Booster, CHG, TBG, Detonator-Resstorized Electric etc.) as per ANF-2M from USA for CIF value of Rs. 187196412.06/- [US Dollars (USD) 2491301.73] subject to the conditions mentioned in the PESO correspondence No.E-25(38) DGFT /2020(3) dated 21.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
211	Focus Energy Limited, New Delhi 01/53/8/54739/AM 21/F-31/IC	08.01.21	(1)6000 Nos. Shaped Charge Scorpion PP- 36SGP, HMX (2) 625 Nos. Detonating Cord, Detocord HMX (3) 360 Nos. Booster-PP, HMX (4) 150 Nos. Electrical Detonator A-161	(1) 36020000 00 (2) 36030010 08 (3) 36030090 03 (4)36030 09006	6886002. 92	Approved as recommended by PESO vide correspondence No. E-25(38)DGFT/2020(2) dated 21.01.2021.
CLA, New Delhi may issue the import authorization to the applicant for import of (1) 6000 Nos.Shaped Charge Scorpion PP-36SGP, HMX, (2) 625 Nos. Detonating Cord, Detocord HMX, (3) 360 Nos. Booster-PP, HMX and (4) 150 Nos. Electrical Detonator A-161 from Russia for CIF value of Rs. 6886002.92 /- [US Dollars (USD) 90605.30] subject to the conditions mentioned in the PESO correspondence No. E-25(38)DGFT/2020(2) dated 21.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
211 (a)	Focus Energy Limited, New Delhi 01/53/8/54753/AM 21/F-32/IC	09.01.2021	(1) 3000 Nos PERF 4-1/2' HERO-HR HMX PART NO. SDP- 4539- 410 (2) 100 Nos BI- DIRECTIONAL BOOSTER-HMX	93069000 90	8632316. 35	Approved as recommended by PESO vide correspondence No. E-25(38) DGFT /2020(1) dated 21.01.2021.

			PART NO. DET-3050-429 (3) 1000 FTS FIRELINE 17/80 HMX LS XHV 1.4D AIRPACK 500/CS PART NO. A572015 (4) 100 Nos DETONATOR ASSEMBLY, 0-84 (80 GR CORD ONLY) PART NO. DET-3050-084 (5) 20 Nos IGNITOR ASSY - POWER CHARGE PART NO. DET5306-074 (6) 20 Nos POWER CHARGE BAKER #10 SLOW SET (437-66-0010) PART NO. PUR-6000-103A			
CLA, New Delhi may issue the import authorization to the applicant for import of (1) 3000 Nos PERF 4-1/2' HERO-HR HMX PART NO. SDP-4539-410, (2) 100 Nos BI-DIRECTIONAL BOOSTER-HMX PART NO. DET-3050-429, (3) 1000 FTS FIRELINE 17/80 HMX LS XHV 1.4D AIRPACK 500/CS PART NO. A572015, (4) 100 Nos DETONATOR ASSEMBLY, 0-84 (80 GR CORD ONLY) PART NO. DET-3050-084, (5) 20 Nos IGNITOR ASSY - POWER CHARGE PART NO. DET5306-074 and (6) 20 Nos POWER CHARGE BAKER #10 SLOW SET (437-66-0010) PART NO. PUR-6000-103A from USA for CIF value of Rs. 8632316.35/- [US Dollars (USD) 113583.11] subject to the conditions mentioned in the PESO correspondence No. E-25(38) DGFT /2020(1) dated 21.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
Part 18	M/o Textiles					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
212	Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	73269099	175.0	Comments sought from DIPP on 06.08.2019. Comments sought from DHI & M/o Textiles on 16.09.2019 as per DIPP's OM No. P-47012/56/2019-TSW dated 13.08.19. DHI vide OM No. 9/83/2020-HE&MT dated 05.10.2020 stated that the request has been examined in consultation with Industry Associations and it is noted that there is sufficient local capacity/manufacturers of

						steel bobbins namely M/s. Samruddhi Engineering, M/s. Trim Engineers and others. Therefore, M/s. Aym Syntex is requested to contact the local manufacturers for meeting their requirement of steel bobbins. Thus the import of second-hand steel bobbins is not supported as it does not encourage the "Make in India" policy. Reminders sent to M/o Textiles on 16.09.2020, 30.10.2020, 02.11.2020 and 29.12.2020.
Part 19	MSME					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
213	Excel International, Ernakulam, Kerala 01/53/8/56354/AM 21/E-21/IC	10.01.20	29140 Kgs. Scented Air Fresheners (Including scenting oil, solid fresheners, aerosol sprays, urinal screens and the like)	33074900	46888437.24	Comments sought from MSME on 25.11.2020. DGFT vide Notification No. 54 dated 01.01.2021 has amended the policy condition of ITC HS Code 33074900 from "Restricted" to "Import of odiferous preparations such as room fresheners/car fresheners that do not operate by burning is "free". Hence, the Committee decided to close the case.
214	Jell Pharmaceuticals Pvt. Ltd., Rabale, Navi Mumbai, Maharashtra 01/53/8/53853/AM 21/J-5/IC	22.07.20	13000 Kgs. Natural incense stick 10 Inch (unperfumed) counting 800-850 sticks/kg, Dipping ratio 35-40, Burning 100	33074100	825825	Comments sought from MSME on 17.12.2020. Reminder sent to MSME on 21.12.2020.
215	Mystikoe Web Services Pvt Ltd., Karnataka 01/53/8/54300/AM 21/M-63/IC	09.10.20	40 Btl Diffusers (the firm are importing from Europe from Munio Home which is Global brand to resell to Indian customers).	33074900	.62748	Comments sought from MSME on 12.10.2020. Comments also sought from MeitY on 29.10.2020 and vide email dated 05.11.2020. MeitY vide email dated 18.12.2020 informed that the item does not fall under the purview of MeitY. Reminder sent to MSME

						vide email dated 21.12.2020. MSME informed that as the purpose of import is trading and the product is easily developed domestically, the proposal may not be considered. For technical support for the manufacturing of the product, applicant may contact Fragrance & Flavour Development Centre, Kannauj. Hence, the Committee decided to reject the case.
216	ATBS Trading And Business Solution Pvt Ltd, Bangalore 01/53/8/54355/AM 21/A-70/IC	21.10.20	31230 NOS Shell Airfreshner Fruit Cocktail / Shell Little Joe Airfreshner	33074900	1233238	Comments sought from MSME on 29.10.2020. Reminder sent to MSME on 09.12.2020. DGFT vide Notification No. 54 dated 01.01.2021 has amended the policy condition of ITC HS Code 33074900 from "Restricted" to "Import of odiferous preparations such as room fresheners/car fresheners that do not operate by burning is "free". Hence, the Committee decided to close the case.
217	Major Brands (India) Pvt. Ltd., AndheriEast, Mumbai 01/53/8/54403/AM 21/M-74/IC	30.10.20	(1) 45000 Nos. Core WF Single (2) 13000 Nos. SPBL Car Fragrance Disc. (3) 9000 Nos. Con Room Spray (4) 55000 Nos. Pillow Mist (5) 2500 Nos. Instore Fragrance Oils.	33074900 33074900	205.5808 2	Comments sought from MSME on 02.11.2020. MSME vide OM dated 19.01.2021 informed that The purpose of import is trading and similar products are available in India sufficiently, hence the proposal may not be considered. For technical support and manufacturing of item they can contact, Fragrance & Flavour Developme Centre Kannauj Hence, the Committee

						decided to reject the case.
218	Ramesh Flowers Private Limited, Tuticorin, Tamilnadu 01/53/8/54467/AM 21/R-24/IC	12.11.20	1393.480 Kgs. Dried Flowers / Cut Flowers	06039000	11.45520	Comments sought from MSME on 12.11.2020.
219	Goodearth Design Studio Private Limited, Ballabgarh, Haryana 01/53/8/54608/AM 21/G-32/IC	12.12.20	(1) 48 Nos. Room Spray 100 ml: Home Fragrance spray 100ml Bergamot I00140636 (2) 48 Nos. Home Fragrance spray 100ml Sakura I00182146 (3) 12 Nos. Home Fragrance spray 100ml Black Tea I00182145 (4) 24 Nos. Home Fragrance spray 100ml Fig- tree I00192616 (5) 60 Nos. Home Fragrance spray 100ml Neroli I00024710 (6) 72 Nos. Home Fragrance spray 100ml Jasmine I00036759 (7) 92 Nos. Home Fragrance spray 100ml Tuberose I00021997 (8) 72 Nos. Lia Reed Diffuser 200ml: Reed ambiance diffuser 200ml Bergamot (9) 156 Nos. Reed ambiance diffuser 200ml Sakura I00182148 (10) 36 Nos. Reed ambiance diffuser 200ml Fig-tree I00192617 (11) 144 Nos. Reed ambiance	33074900	1882938. 10	Comments sought from MSME on 17.12.2020. DGFT vide Notification No. 54 dated 01.01.2021 has amended the policy condition of ITC HS Code 33074900 from "Restricted" to "Import of odiferous preparations such as room fresheners/car fresheners that do not operate by burning is "free". Hence, the Committee decided to close the case.

			diffuser 200ml Neroli I00023974 (12) 192 Nos. Reed ambiance diffuser 200ml Jasmine I00036755 (13) 48 Nos. Reed ambiance diffuser 200ml Verbena I00027699 (14) 240 Nos. Reed ambiance diffuser 200ml Tuberose I00023993 (15) 72 Nos. Chiara Diffuser/ Refill 200ml: Refill 200ml for diffuser Neroli I00038700 (16) 120 Nos. Refill 200ml for diffuser Jasmine I00038701 (17) 48 Nos. Refill 200ml for diffuser Verbena I00038704 (18) 92 Nos. Refill 200ml for diffuser Tuberose I00038703 (19) 88 Nos. Refill 200 ml for diffuser Patchouli.			
220	3M India Ltd, Bangalore, Karnataka 01/53/8/54610/AM 21/3M/IC	14.12.20	35016 BTL PN18300 Air Freshener	33074900	7252751	Comments sought from MSME on 17.12.2020. DGFT vide Notification No. 54 dated 01.01.2021 has amended the policy condition of ITC HS Code 33074900 from "Restricted" to "Import of odiferous preparations such as room fresheners/car fresheners that do not operate by burning is "free". Hence, the Committee decided to close the case.
221	Methods Automotive Private Limited,	24.12.20	7968 Nos. Little Tree Air Fresheners	33074900	435267.2 6	Comments sought from MSME on 29.12.2020.

	Bangalore 01/53/8/54681/AM 21/M-90/IC		(Car Fresheners)			MSME vide OM dated 19.01.2021 informed that The purpose of import is trading and similar products are available in India sufficiently, hence the proposal may not be considered. For technical support and manufacturing of item they can contact, Fragrance & Flavour Developme Centre Kannauj Hence, the Committee decided to reject the case.
Part 20	Department of Agriculture, Cooperation and Farmers' Welfare					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
222	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	12079990	1.00000	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020.
223	Fringe Papo International, New Delhi 01/53/8/E/AM20/F-17/IC	13.11.19	250 MTs. Buckwheat Seed	10081010	131.25000	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020.
224	A3 Express Cargo, Chennai 01/53/8/E/AM20/A-98/IC	09.01.20	22 MTs pure White Sesame Seed	12074000	8.3	Comments sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020 followed with reminders dated 17.08.2020, 05.09.2020 and 02.11.2020.
225	Nikunj Malaviya, Surat 01/53/8/53685/AM21/N-7/IC	24.06.20	3000 Mts Unflavored Supari Betel Nut Product from Vietnam.	21069030	2.51300	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020 followed with reminders dated 17.08.2020, 17.09.2020 and 02.11.2020.
226	Spal Agro Spares, Coimbatore 01/53/8/54169/AM21/S-91/IC	21.09.20	12100 CTN Power Tiller blades used for agri purpose	84329000	100.0	Comments sought from Agriculture and Cooperation on 08.09.2020.
						Reminders sent to



						Agriculture & Cooperation vide emails dated 02.11.2020 and 30.12.2020.
227	Pagariya Auto Pvt. Ltd., Aurangabad 01/53/8/54256/AM 21/P-32/IC	5.10.20	165 Nos. Rotary Tiller for agricultural application with standard accessories	84328020	131.2500 0	Comments sought from Agriculture and Cooperation on 06.10.2020. Reminders sent to Agriculture & Cooperation vide emails dated 02.11.2020 and 30.12.2020.
228	Siddhi Vinayak Agri Procession Pvt. Ltd., Pune 01/53/8/54383/AM 21/S-122/IC	28.10.20	110 Nos. Seeds of Potato(In-Vitro (in test tubes) of following varieties for sowing :-(1) SW 08-1984, (2) AR 08-4241, (3) MA 85-0698, (4) AR 08-3271, (5) AR 2012- 04, (6) UK 93-1-2, (7) TW 08- 1507, (8) SW 04-0087, (9) AR 98-0313, (10) KO 03-2027 ((11) AR 07-3009	07011000	105600	Comments sought from Agriculture & Cooperation on 29.10.2020.
229	Bull Agro Implements, Coimbatore 01/53/8/54415/AM 21/B-59/IC	03.11.20	(1) 73404 Pcs. Power Tiller Blades, ItemBullHD Blades-Net Weight42574.32 Kgs. (2) 90000 Pcs. Power Tiller Blades, Item:Bull EX, Net Weight - 45000Kgs. (3) 45000 Pcs. Power Tiller Blades, Item:Bull J Sharp Blades, Net Weight 20250Kgs.	84329090	69.68408	Comments sought from Agriculture & Cooperation on 04.11.2020. Reminder sent to Agriculture & Cooperation vide email dated 30.12.2020
230	Eurocoustic Products Ltd., Daman U.T. 01/53/8/54568/AM 21/E-22/IC	07.12.20	21 MT Used Cooking Oil	15180039	360801	Comments sought from Agricultural & Cooperation on 07.12.2020.
231	Om Industries, Rohtak, Haryana 01/53/8/54711/AM 21/O-8/IC	31.12.20	12000 MT Used cooking oil	15180039	63000000	Comments sought from D/o Agricultural & Cooperation on 01.01.2021.

232	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/AM 21/I-29/IC	19.12.20	5000 Kg. Grape Seeds Dried	12119019	413600	Comments sought from Agricultural & Cooperation on 21.12.2020.
Part 21	Ministry of Power & MNRE					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
233	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	27102000	1.46	M/o P&NG vide OM No. P- 12019(11)/33/ 2019-Sup./ (P- 31439) dated 15.07.2020 has invited attention to their earlier OM No. P- 12019(11)/33/ 2019-Sup./ (P- 31439) dated 08.01.2020 wherein they had informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Comments sought from Ministry of Power on 25.09.2020. Reminders sent to M/o Power vide emails dated 02.11.2020 and 29.12.2020.
234	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM 21/A-91/IC	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6th June 2018)	49070090	9281346	Comments sought from M/o Power & MNRE on 10.12.2020.
Part 22	M/o Atomic Energy & AERB					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
235	Indo-MIM Private Limited, Bangalore 01/53/8/54471/AM 21/I-26/IC	13.11.20	(1) 100000 Nos. Light source Tritium H3 economy insert T 4868/l, white, GTLS green. (2) 200000 Nos.	(1) 28444000 (2) 28444000	72800000	Comments sought from Dept. of Atomic Energy and C&PC on 19.11.2020. D/o C&PC vide OM No. C- II-17014/4/2020-Chem.II (FTS: 16691) dated

			Light source Tritium H3 Economy Inserts T5796/l, white, GTLS Green.			07.12.2020 stated that Tritium is a radioactive isotope of Hydrogen falling under HS Code 2844 4000; DCPC does not look after radioactive substances. Hence DCPC have no comments to offer in this regard. DAE vide OM dated 22.01.2021 informed that this item is already covered in O category of SCOMET list, DGFT need not cover it under Restricted material list. There should not be two licensing authority for the same item. Hence, export related to Tritium license application be submitted to DAE PC-2 to examine the case on file.
236	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/AM 21/O-7/IC	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444000	475076	Comments sought from AERB on 16.12.2020.
Part 23	MOEF&CC (SU Divn.)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
237	Vibhu Essential Oils LLP, Patparganj, Delhi 01/53/8/54543/AM 21/V-42/IC	02.12.20	5000 Kgs. Sandalwood Logs & Roots	44039922	45120000	Comments sought from MOEF&CC (SU Divn) on 03.12.2020. MoEF&CC (SU Divn) vide OM No. 5-5/2019-SU dated 28.12.2020 has sought some documents from the firm. The firm replied directly to MoEF&CC (SU Divn) vide email dated 09.01.2021. Reminder sent to MoEF&CC (SU Divn) vide email dated 15.01.2021.
Part 24	D/o C&PC					
Sl. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC HS Code	CIF value	Status



	&HQ File No.				(lakh)	
238	T&G Medicare, Baddi, Himachal Pradesh 01/53/8/50699/AM 21/T-30/IC	11.04.20	500000 Ltr. Denatured Ethyl Alcohol Ethanol	22072000	162.5000 0	Comments sought from D/o C&PC on 24.12.2020.
239	Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/AM 21/M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	29051990	935.7	C&PC vide OM No. C-II- 17014/4/2020-Chem.II (FTS: 16691) dated 08.10.2020 forwarded a copy of application to Department of Pharmaceuticals, New Delhi requesting for taking necessary action. Comments again sought from D/o C&PC on 24.12.2020. C&PC vide OM dated 20.01.2021 informed that 2, 2, 2 Trifluoro Ethanol' does not fall under the category of 'Denatured Ethanol' and is within the domain of Department of Pharmaceuticals. It is also stated that vide OM of even number dated 08.10.2020, the application for grant of import license for the import of 200000 kgs of 2,2,2 Trifluoro Ethanol, was forwarded to Department of Pharmaceuticals.
240	GNFC Ltd., Bharuch 01/53/8/54108/AM 21/G-20/IC	09.09.20	50000000 LTR. Denatured Ethyl Alcohol	22072000	18750000 00	The firm has been granted 14025 Litres and requested for balance quantity. Comments sought from C&PC on 04.01.2021.
241	Satyajit Naik, Bavla, Ahmedabad 01/53/8/54199/AM 21/S-96/IC	25.09.20	8 DRM SDA 23A 190 PROOF	22071000	370000	Comments sought from C&PC on 04.01.2021.
242	Dorf Ketel Chemicals India Private Limited, Mundra, Gujarat 01/53/8/54269/AM 21/D-22/IC	07.10.20	71638.040 Litres. Denatured Ethanol (Etanol Desnaturado) from Brazil	22072000	3043069. 02	Comments sought from D/o C&PC on 24.12.2020.
243	Yellowstone	17.11.20	30000 MTs		13224.00	Comments sought from D/o

	Chemicals Private Limited, Mumbai 01/53/8/54484/AM 21/Y-8/IC		Denatured Ethyl Alcohol for manufacturing of Ethyl Acetate with minimum 90% of purity and Acetaldehyde from USA.		000	C&PC on 24.12.2020.
244	Sagar Chemicals Private Limited, Kanpur 01/53/8/54490/AM 21/S-131/IC	17.11.20	500 MTs Ethyl Alcohol for manufacturing of Ethyl Acetate from USA.		174.00000	Comments sought from D/o C&PC on 24.12.2020.
245	RA Chem Pharma Ltd., Hyderabad, Telangana 01/53/8/54514/AM 21/R-29/IC	23.11.20	10320 LTR. Ethanol 99.9	22071000	1590074.64	Comments sought from C&PC on 04.01.2021.
246	Enal Drugs Pvt. Ltd., Hyderabad 01/53/8/54556/AM 21/E-21/IC	03.12.20	50000 Kgs. 2 2 2 - Trifluoro Ethanol	25987500	29051990	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC vide email dated 29.01.2021 informed that they are not concerned with the matter and D/o Pharmaceuticals may be consulted. Accordingly, Comments sought from D/o Pharmaceuticals on 01.02.2021.
247	Accordd Organics Private Limited, Pune 01/53/8/54620/AM 21/A-94/IC	16.12.20	8000 MTs Denatured Ethyl Alcohol (Ethanol)	22072000	392000000	Comments sought from D/o C&PC on 29.12.2020.
248	IG Petrochemicals Limited, Mumbai 01/53/8/54661/AM 21/I-31/IC	23.12.20	7000 MT Denatured Ethyl Alcohol	22072000	329000000	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC sought some information from the firm on 29.12.2020.
249	Alchemie Laboratories, Mumbai 01/53/8/54693/AM 21/A-106/IC	28.12.20	7000 MTs. Denatured Ethyl Alcohol	22072000	518000000	Comments sought from D/o C&PC on 29.12.2020.
250	S V P Chemical Pvt. Ltd., Belgaum, Karnataka	29.12.20	2200 MTs of Denatured Ethyl Alcohol	22072000	110000000	Comments sought from C&PC on 30.12.2020.

	01/53/8/54698/AM 21/S-160/IC					
251	Aarti Industries Ltd, Mumbai 01/53/8/54699/AM 21/A-111/IC	29.12.20	5000 MT of Denatured Ethyl Alcohol	22072000	37000000 0	Comments sought from C&PC on 30.12.2020.
Part 25	MoEF&CC (HSMD)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
252	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/ AM19/S-102/IC	07.03.19	200 MT Zinc Ash below 65% Zinc.	26201900	40.00	Comments sought from D/o Fertilizer on 22.03.2019. Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC (HSMD) on 05.09.2020. Reminder sent vide email dated 24.11.2020.
253	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM 18/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	26204010	1755.0	Comments sought from M/o. Mines on 27.03.2018 as per DPIIT's OM dated 04.07.2018. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 31.05.2019. Reminders sent to MoEF&CC (HSMD) on 28.01.2020, 01.10.2020 and 30.12.2020 requesting for providing comments.
254	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip galvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000	79020010	168	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s. Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC (HSMD).

			Quantity Zinc Dross (H S Code 79020010)			Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020 and 30.12.2020 requesting for expediting the comments.
255	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I- 42/IC	09.09.19	120 MTs Used Oil	27101990	27.1	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC (HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020.
256	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC	08.01.20	40 MTs Zinc Dross	26201910	100.0	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has



						been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminder sent to MoEF&CC (HSMD) vide email dated 29.12.2020.
257	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	26201910	8875.0	Comments sought from M/o Mines on 21.01.2020. Reminders sent to M/o Mines on 17.08.2020, 16.09.2020 and 09.10.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminder sent to MoEF&CC (HSMD) vide email dated 29.12.2020.
258	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	81082000	17.7	Comments sought from Dept. of Atomic Energy on 24.01.2020. DAE vide email dated 21.09.2020 enclosed a copy of their earlier letter dated 13.03.2020 wherein they had stated that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required for this import Comments also sought from MoEF&CC (HSMD) on 08.09.2020.

						MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly.
259	Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/AM20/A-114/IC	11.02.20	200000 MTs Millscale	26190090	12265.5	Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 suggested to seek comments from MoEF&CC (HSMD). Accordingly, comments sought from MoEF&CC (HSMD) on 20.05.2020. Reminders sent to MoEF&CC (HSMD) on 15.09.2020, 07.10.2020 and 30.12.2020.
260	Ceraflux Pvt. Ltd., Maharashtra 01/53/8/53936/AM 21/C-15/IC	11.08.20	30 MTs Titanium Scrap	81083000	51.4	MOEF&CC(HSMD) vide email dated 31.12.2020 stated that Titanium Scrap (Basel No.B1010) falls under part D of Schedule III of Hazardous and Other Wastes (Management and Transboundary) Rules, 2016 and applicable for Import and Export without permission from Ministry of Environment, Forest and Climate Change with condition that the import permitted in the country to the actual user or to the trader on behalf of the actual user authorized by SPCB on one time basis and subject to verification of document specified in Schedule VIII of these rules by the Custom Authority. In view of the above, the Committee decided to Approve the case.
RA, Pune may issue the import authorization to the applicant for import of 30 MTS of Titanium Scrap from United Kingdom [GBR] for CIF value of Rs.5148000.00/- [US Dollars (USD) 66000.00] subject to the conditions mentioned in the MoEF&CC (HSMD) email dated 31.12.2020 as well as with actual user condition						

	besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
261	Innovae3d Private Limited, Maharashtra 01/53/8/53972/AM 21/I-15/IC	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	81082000	199.1	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm.
262	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/AM 21/J-13/IC	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8-2.5mm	40040000 0 40040000 0	76.7	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter. Reminder sent to MoEF&CC (HSMD) vide email dated 30.12.2020.
263	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	81129200	72.1	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminder sent to MoEF&CC (HSMD) vide email dated 30.12.2020.
264	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC	21.01.20	1.500 Kgs Ti-64 Metal Powder	81082000 30	.02	Comments sought from Dept. of Atomic Energy on 27.01.2020. DAE vide letter dated 28.09.2020 informed that the application pertains to the import of Ti-64 Metal Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required. The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD).
265	Industrial Metal Powders India Pvt	11.06.20	150 Kgs Gas Atomized Ti-6Al-	81082000	36.5	Comments sought from AERB on 24.07.2020.

	Ltd., Maharashtra 01/53/8/53627/AM 21/I-3/IC		4V Grade 23 LPBF Flexible Titanium Powder 60 Nos x 2.5 Kg per pack			Reminder sent to AERB vide email dated 17.09.2020. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Firm asked to apply online with MoEF&CC vide email dated 7.12.2020. Firm vide email dated 8.12.2020 informed that they have applied online with MoEF&CC. Reminder sent to MoEF&CC vide email dated 30.12.2020
266	Harsh Industries, Amaraiwadi 01/53/8/54730/AM 21/H-62/IC	06.01.21	1200 MT Plastic Scrap	39159090	14208000	Comments sought from MOEF&CC (HSMD) & DPIIT on 07.01.2021. DPIIT vide OM No. P-47012/1/2021-TSW dated 14.01.2021 stated that they are not concerned and suggested to consult D/o C&PC. Comments also sought from D/o C&PC on 15.01.2021. Comments awaited from MoEF&CC (HSMD).
Part 26	MoEF&CC (HSMD) & DPIIT					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value	Status
267	Meloy Metals Private Limited, Renigunta 01/53/8/E/ AM20/M-3/IC	17.04.19	4500 MT Lead Battery Plates covered by ISRI Code "Rails"	85481010	39937500 0	Comments received from MOEF&CC (HSMD) vide letter No. 23/60/2017-HSMD dated 09.09.2020. The firm was requested on 06.10.2020 to furnish reply to queries raised by DIPP's vide OM No. P-29019/17/2020-LEI dated 20.8.2020. The firm vide email dated 08.10.2020 stated that M/s. Meloy Metals Pvt. Ltd. has been merged with M/s. Pondy Oxides and Chemicals Limited and



						requested to close the file. DPIIT vide OM dated 30.12.2020 also recommended for closure of the case. Hence, the Committee decided to close the case.
268	Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	40040000	10500000	Comments sought from MoEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF&CC (HSMD) for 'NOC'. Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021 to apply to MOEF&CC (HSMD) for 'NOC'.
269	Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/ AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	85481010	31199300 0	Comments sought from MOEF&CC (HSMD) on 24.07.2019 followed with reminder dated 06.10.2020. The firm has been requested on 13.08.2020 to furnish reply to DPIIT's OM No.P-29019/14/2020-LEI dated 12.08.2020. Reminders sent to firm vide emails dated 31.08.2020, 06.10.2020, 03.11.2020, 24.12.2020 and 03.02.2021.
270	Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/ AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Scrap Tyre / Pairings (Multiple Cuts/ Shreds/ Press Baled)	40040000	59052000	The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47011/212/2019-TSW dated 09.08.19 followed with reminder dated 20.06.2020, 26.8.2020 and 06.10.2020. The firm vide email dated 07.10.2020 informed that they have already submitted the

						requisite reply/ documents to DIPP. They also informed that they have submitted their application to MOEF&CC for new 'NOC'. Reminders sent to MoEF&CC (HSMD) vide emails dated 24.12.2020 and 03.02.2021.
271	Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/ AM20/J-16/IC	22.08.19	2650 MTs Lead Scrap as per ISRI 'Relay'	78020090	39725000 0	DPIIT vide OM No. P-29019/13/2020-LEI dated 12.08.2020 sought some information from the firm along with a valid copy of 'NOC' of MoEF&CC. Reminder sent to firm vide email dated 15.09.2020 Firm's reply has been forwarded to DPIIT on 06.10.2020. Reminder sent to DPIIT vide email dated 24.12.2020. DPIIT vide email dated 22.01.2021 has sought NOC from MOEF&CC & Consent to operate Order from SPCB from the firm. Reminder sent to firm on 03.02.2021. Comments sought from MoEF&CC (HSMD) on 20.08.2020 followed with reminders dated 06.10.2020 and 24.12.2020.
272	Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/ AM20/S-62/IC	02.09.19	(1) 5000 MTs Battery Scrap, Like Lead Battery Plates, (2) 5000 MTs Battery wastes like Scrap Drained or Dry while intact	85481010 85481020	79042000 0	DPIIT advised the applicant on 16.08.2020 to submit a copy of 'NOC' of MoEF&CC (HSMD). MoEF (HSMD) vide email dated 06.10.2020 informed that the firm has not applied for 'NOC'. Reminders sent to firm to apply for 'NOC' in MoEF&CC vide emails dated 06.10.2020, 24.12.2020 and 03.02.2021.
273	Greencell Rubber	12.10.19	2500 MTS	40040000	20000000	Comments received from

	India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC		Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)			DPIIT vide OM No.P-47012/ 64/2019-T.S. dated 21.10.2019. Comments sought from MoEF&CC (HSMD) on 25.11.2019. Reminders sent to MoEF&CC vide email dated 24.08.2020, 06.10.2020, 24.12.2020 and 03.02.2021.
274	Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/ AM20/T-31/IC	21.10.19	500 MTs Tyre Buffing Powder	40040000	7300000	Comments sought from MoEF&CC (HSMD) on 11.11.2019 followed with reminders dated 26.08.2020 and 06.10.2020. MoEF&CC (HSMD) vide letter dated 02.11.2020 has informed that no prior permission is required from its side for importing the buffing powder. The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P- 47012/65/2019 dated 18.08.2020. Reminders sent to firm on 06.10.2020 and 24.12.2020 requesting for furnishing reply. The reply from firm forwarded to DPIIT vide email dated 22.01.2021.
275	Gravita India Ltd., Jaipur 01/53/8/E/AM19/G -41/	04.12.19	5000 MTs Lead Scrap as per ISRI Rails, Lead Battery Plates covers code word 'Rakes'	85481010	52500000 0	Comments received from MoEF&CC (HSMD) vide OM No. HSM-23/53/2017- HSM dated 16.11.2018. Since, permission from MoEF&CC (HSMD) is valid for 18 months, Comments sought from MoEF&CC (HSMD) again vide OM dated 24.12.2020. Reminder sent to MoEF (HSMD) vide email dated 03.02.2021. Comments received from DPIIT vide OM dated 16.12.2020.



276	Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-44/IC	27.12.19	5000 MTs Battery waste & scrap, lead battery plates covered by ISRI code word Rails	85481010	50400000 0	The firm has provided a copy of MOEF&CC (HSMD) comments vide OM No. HSM-23/53/2017-HSM dated 16.11.2018 (expired). The firm has been requested vide email dated 22.08.2020 to furnish reply to queries raised by DPIIT vide OM No. P-29019/18/2020-LEI dated 20.08.2020. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021.
277	Parekh Rubber Company, Valasan Dist. Anand, Gujarat 01/53/8/E/ AM20/P-62/IC	21.02.20	20000 MTS Old used rubber tyres scrap & used tube scrap with cut/ uncut/shreds/ baled & pressed/ tripled form/ one cut in beadwire/ single or multiple cut shredded & loose form for making crumb rubber.	40040000	864.0	DPIIT vide OM No. P-47012/36/2020-TSW dated 23.10.2020 informed that the reply submitted by the firm is incomplete and sought a copy of valid 'NOC' of MOEF&CC. The firm has been requested vide email dated 30.10.2020 for furnishing reply. DPIIT vide OM dated 20.11.2020 has advised that the firm may approach DPIIT once they get 'No Objection' from MoEF&CC. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021.
278	Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI Code Word Rakes)	85481020	2700.00	Comments sought from DPIIT on 10.03.20 and MoEF&CC on 11.03.2020. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the 'NOC' in MoEF&CC. The firm has been requested on 03.08.2020 to apply for the 'NOC' with all relevant documents in MoEF&CC(HSMD). The firm vide email dated 21.10.2020 informed that they have applied in MoEF&CC for 'NOC'.

						The firm has been requested on 23.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 22.12.2020. Reminder sent to the firm vide email dated 03.02.2021.
279	Singodaa Industries, Bharuch 01/53/8/E/ AM20/S-222/IC	17.03.20	100 MT of Battery Plate Scrap/Lead Scrap	85481020	3995.75	DPIIT vide OM dated 21.10.2020 sought some information from the firm. Reminders sent to firm vide emails dated 17.11.2020, 24.12.2020 and 03.02.2021. Comments sought from MoEF&CC on 19.03.2020. Reminders sent to MoEF&CC on 04.08.2020, 15.09.2020, 07.10.2020, 24.12.2020 and 03.02.2021 requesting for expediting their comments.
280	Karthikeya Rubber Company, Coimbatore, Tamil Nadu 01/53/8/E/ AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained there from (Multi cut Tyres - other cut Rubbers) from Australia.	40040000	1400.640 00	DPIIT vide OM No.P-47012/59/2020/TSW dated 15.09.2020 stated that the firm was earlier asked to submit certain information including specific item of import and no objection from MoEF&CC and requested to inform the applicant about the procedure for obtaining no objection from MoEF&CC. Accordingly, the firm has been informed on 01.10.2020 about the link on which they have to apply for MOEF&CC's 'NOC'. Reminder sent to firm vide email dated 24.12.2020.
281	Pragati Rubber, Gujarat 01/53/8/53905/AM 21/P-19/IC	02.08.20	10000 MT used rubber tyre/ tube scrap (pressed/ shredded/ baled/multiple cut)	40040000	456.0	The firm was requested on 27.11.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/15/2019-TSW dated 26.08.2020. The firm replied directly to DPIIT vide email dated 27.11.2020. Now, DPIIT vide OM dated 18.01.2021 stated that the firm may be advised to approach DPIIT office once

						they get 'No Objection' from MoEF&CC. Reminder sent to the firm vide email dated 03.02.2021 Comments sought from MOEF&CC (HSMD) on 12.08.2020. Reminders sent to MOEF&CC (HSMD) vide emails dated 07.10.2020, 24.12.2020 and 03.02.2021.
282	Eric Rubber, Ahmedabad 01/53/8/53932/AM 21/E-9/IC	10.08.20	10000 MTs used rubber tyre scrap & used tube scrap with cut/ uncut/ shredded/ baled& pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded and loose form for making crumb rubber.	40040000	456.0	The firm has furnished reply on 04.09.2020 to queries raised by DPIIT vide OM No. P-47012/70/2020-TSW dated 21.08.2020. DPIIT vide OM dated 23.10.2020 has requested the firm to submit valid 'NOC' from MoEF&CC. The firm has been requested to provide a valid 'NOC' from MoEF&CC on 23.10.2020. Reminders sent to firm vide emails dated 04.11.2020, 24.12.2020 and 03.02.2021. Comments also sought from MOEF&CC (HSMD) on 12.08.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 07.10.2020, 24.12.2020 and 03.02.2021 for expediting comments.
283	RS Rubber Solutions, Punjab 01/53/8/54099/ AM21/R-15/IC	08.09.20	8000 MTs Crumb Rubber Granules Mesh Size 10 Mesh	40040000	720.0	The firm has been requested on 14.10.2020 to furnish reply to DPIIT OM No. P-47012/20/2019-TSW dated 21.09.2020. Reminders sent to firm on 17.11.2020, 24.12.2020 and 03.02.2021 requesting for furnishing reply. Reply from firm referred to DPIIT vide email dated 03.02.2021.

						Comments sought from MOEF&CC (HSMD) on 10.09.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 17.11.2020, 24.12.2020 and 03.02.2021.
284	Nile Limited, Andhra Pradesh 01/53/8/54222/AM 21/N-16/IC	29.09.20	(1) 7200 MTs. Battery Scrap, namely the following: lead battery plates covered by ISRI code word 'Rails' ; battery lugs covered by ISRI code word 'Rakes' (2) 7200 MTs. Battery Wastes, namely the following: scrap drained or dry while intact, lead batteries covered by ISRI code word 'Rains'.	85481010 85481020	12890.8	Comments received from MoEF&CC vide letter dated 16.09.2020 and DPIIT vide OM No. P-29019/28/2020-LEI dated 08.01.2021. Committee decided to call for details of imports in previous three years and output of pure lead and lead alloys.
285	VK Leads Pvt. Ltd., Sonipat, Haryana 01/53/8/54266/AM 21/V-35/IC	06.10.20	50000 MTs Import of Crumb Rubber/Granules/ Shredded/ Shredded Rubber	40040000	187.5	Comments sought from DPIIT on 08.10.2020. The firm has been requested on 23.10.2020 to furnish reply to DPIIT's OM No.P-47012/87/ 2020/TSW dated 23.10.2020. Reminder sent to the firm vide email dated 03.02.2021. Comments also sought from MOEF&CC (HSMD) on 09.10.2020. Reminder sent to MoEF&CC (HSMD) vide email dated 03.02.2021.
286	Gravita India Limited, Jaipur 01/53/8/54440/AM 21/G-28/IC	07.11.20	(1) 5000 MTs Battery Scrap/Lead Scrap ISRI Rains/Lead Scrap ISRI Rails/Battery Plate (2) 5000 MTs Battery	85481010 85481010 85481020 85481020	40000000 00	Comments sought from MOEF&CC (HSMD) and DPIIT on 09.11.2020. Reminder sent to MoEF&CC and DPIIT vide email dated 30.12.2020. Reminder sent to DPIIT

			Scrap/Lead Scrap Rains/Lead Scrap ISRI Rails/Battery Plate (3) 15000 MTs Battery Scrap/ Lead Scrap Rains/ Lead Scrap ISRI Rails/ Battery Plate (4) 15000 MTs Battery Scrap/ Lead Scrap Rains/Lead Scrap ISRI Rails/ Battery Plate.			vide email dated 03.02.2021. Reminder sent to MoEF&CC (HSMD) vide email dated 03.02.2021.
287	Balkrishna Industries Ltd., Lower Parel, Maharashtra 01/53/8/54486/AM 21/B-70/IC	17.11.20	1 No. Used Tyre - 60/80 R57 from USA	40040000	1642800	Comments sought from MOEF&CC (HSMD) & DPIIT on 19.11.2020. DPIIT vide OM dated 08.12.2020 sought some information from the firm. The firm replied vide email dated 09.12.2020. The firm has once again been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P- 47012/106/2020-TSW dated 21.12.2020. Comments received from DPIIT vide OM dated 20.01.2021. Comments awaited from MoEF&CC (HSMD). Reminder sent to MoEF&CC(HSMD) vide email dated 03.02.2021.
288	HJM Metals LLP, Village Dholka, Gujarat 01/53/8/54607/AM 21/H-56/IC	12.12.20	500 MT Lead Scrap Rails as per ISRI.	78020090	45000000	MoEF&CC ((HSMD) vide letter No.23-142/2016-HSMD dated 16.09.2020 accorded no objection for import of 250 MT of Lead Scrap and stated that remaining 250 MT would be granted after submission of site visit report by CPCB.

						Comments sought from DPIIT on 17.12.2020. DPIIT vide OM No.P-29019/23/ 2020-LEI dated 30.12.2020 informed that the firm has not submitted fresh 'NOC' from MoEF&CC for additional 250 MT of Lead Scrap. Therefore, they have requested to call for 'NOC' of MoEF&CC from the firm. Reminder sent to the firm vide email dated 03.02.2021.
289	Tinna Rubber and Infrastructure Ltd, Mehrauli, Delhi 01/53/8/54663/AM 21/T-66/IC	23.12.20	1000 MT Used Rubber Tyre Scrap (Cut in three pcs/shreds)	40040000	6545000	Comments sought from DPIIT and MoEF&CC (HSMD) on 24.12.2020. The firm has been requested on 07.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/7/2019-TSW dated 07.01.2021. Reminder sent to the firm vide email dated 03.02.2021. MoEF&CC (HSMD) vide email dated 25.01.2021 informed that matter was discussed in the 101st meeting of expert committee and the minutes is under submission.
290	Tinna Rubber and Infrastructure Ltd, Mehrauli, Delhi 01/53/8/54666/AM 21/T-67/IC	23.12.20	3000 MT Used Rubber Tyre Scrap (cut in three pcs/shreds)	40040000	19635000	Comments sought from DPIIT and MoEF&CC (HSMD) on 24.12.2020. The firm has been requested on 07.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/7/2019-TSW dated 07.01.2021. Reminder sent to the firm vide email dated 03.02.2021. MoEF&CC (HSMD) vide email dated 25.01.2021 informed that matter was discussed in the 101st



						meeting of expert committee and the minutes is under submission.
291	Tinna Rubber And Infrastructure Ltd, Mehrauli, Delhi 01/538/54667/AM2 1/T-68/IC	23.12.20	10000 MT Used Rubber Tyre Scrap (Cut In Three Pcs Shreds)	40040000	65450000	Comments sought from MoEF&CC (HSMD) & DPIIT on 24.12.2020. The firm has been requested on 07.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/7/2019-TSW dated 07.01.2021. Reminder sent to the firm vide email dated 03.02.2021. MoEF&CC (HSMD) vide email dated 25.01.2021 informed that matter was discussed in the 101st meeting of expert committee and the minutes is under submission.
292	Tinna Rubber And Infrastructure Ltd, Mehrauli, Delhi 01/53/8/54668/AM 21/T-69/IC	23.12.20	10000 MT Used Rubber Tyre Scrap (Cut In Three Pcs Shreds)	40040000	65450000	Comments sought from MoEF&CC (HSMD) & DPIIT on 24.12.2020. The firm has been requested on 07.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/7/2019-TSW dated 07.01.2021. Reminder sent to the firm vide email dated 03.02.2021. MoEF&CC (HSMD) vide email dated 25.01.2021 informed that matter was discussed in the 101st meeting of expert committee and the minutes is under submission.
293	Shital Rubber, Ahmedabad 01/53/8/E/AM20/S-141/IC	04.01.20	10000 MTs Rubber Crumb/ Granules of finer than 10 mesh and devoid of iron/steel and most of the fibres	40040000	85000000	Approved as recommended by DPIIT vide OM No. P-47012/34/2020-TSW dated 26.02.2020 and DPIIT vide OM No.P-47012/34/ 2020-TSW dated 24.12.2020 and in terms of MoEF&CC (HSMD) OM No 23-3/2019-HSMD dated 13.05.2020 through which MOEF&CC informed that the rubber crumb /granules

						having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers are product and does not require permission from MoEF&CC.
RA, Ahmedabad may issue the import authorization to the applicant for import of 5648.5 MT of Rubber Crumb/ Granules of finer than 10 mesh and devoid of iron/ steel and most of the fibres from USA for proportionate CIF value subject to the conditions mentioned in the DPIIT OM No. P-47012/34/2020-TSW dated 26.02.2020 and DPIIT OM No.P-47012/34/ 2020-TSW dated 24.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ahmedabad.						
294	Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/53899/AM 21/T-24/IC	31.07.20	55 MTs Rubber Crumb/ Granules mesh size finer than 10 mesh	40040000	11.8	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. The firm has been requested on 26.08.2020 to furnish reply to DPIIT OM No. P-47012/7/2019-TSW dated 26.08.2020. Reminders sent to firm vide emails dated 07.10.2020, 24.11.2020, 24.12.2020 and 03.02.2021.
295	Sabari Textiles Private Limited, Tamil Nadu 01/53/8/54126/ AM21/S-86/IC	14.09.20	25000 MTs Crumb Rubber/ Rubber Granules having mess size less than 10mm and devoid of iron and steel and most of fibres	40040000	2343.7	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are produce and does not require permission from MoEF&CC. Comments sought from DPIIT on 14.09.2020. The firm has been requested on 01.10.2020 to furnish reply to DPIIT's OM dated 22.09.2020. Reminders sent to firm on 04.11.2020, 24.12.2020 and 03.02.2021.
296	Pondy Oxides And	06.10.20	6000 MTS Lead	85481010	5252.2	Comments received from



	Chemicals Limited., Andhra Pradesh 01/53/8/54264/AM 21/P-33/IC		Battery Plates covered by ISRI code word 'Rails'			MoEF&CC vide OM dated 10.09.2020 and DPIIT vide OM dated 19.01.2021. Committee decided to call for utilization details of previous licenses.
297	Navkar Industries, Telangana 01/53/8/54270/AM 21/N-22/IC	07.10.20	10000 MTs Crumb Rubber/ Granuals mesh size finer than 10 mesh and devoid iron steel & most fibers	40040000	370.0	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 09.10.2020. The firm has been requested on 04.11.2020 to furnish reply to DPIIT's OM dated 23.10.2020. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021.
298	SKVA Rubber Solutions Pvt. Ltd. Worli 01/53/8/54252/AM 21/S-106/IC	04.10.20	20000 MTs Rubber Crumb/ Granules having mesh finer than 10 mesh devoid with iron/ steel and most of the fibers.	40040000	760.0000 0	Approved as recommended by DPIIT vide OM No. P-47014/98/2019-TSW dated 28.01.2021 and in terms of MoEF&CC(HSMD) OM No 23-3/2019-HSMD dated 13.05.2020 through which MOEF&CC informed that the rubber crumb /granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers are product and does not require permission from MoEF&CC.
RA, Mumbai may issue the import authorization to the applicant for import of 20000 MT of "Crumb Rubber/ Granules of mesh size finer than 10 mesh devoid of iron/steel & most of the fibres" from GCA for CIF value of Rs.76000000.00/- [US Dollars (USD)1000000.00] subject to the conditions mentioned in the DPIIT OM No. P-47014/98/2019-TSW dated 28.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.						
299	Jain Metal Rolling Mills, Chennai, Tamil Nadu 01/53/8/54521/AM 21/J-17/IC	24.11.20	(1) 5000 MTs. Lead Battery Scrap (ISRI Code: Rains) (2) 5000 MTs. Lead Battery Scrap (ISRI Code: Rails/ Racks/ Radio/ Rakes/ Rent/	(1) 85481020 (2) 85481010 (3) 78020090	16038000 00	Comments received from MoEF&CC (HSMD) vide letter No. 23-130/2014-HSMD dated 16.09.2020. Comments sought from DPIIT on 24.11.2020. Reminder sent to DPIIT on 03.02.2021.

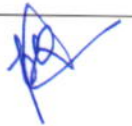


			Ropes). (3) 5000 MTs. Lead Battery Scrap (ISRI Code: Relay).			DPIIT vide OM dated 09.02.2021 has sought some information from the firm.
300	Star Trading House, Pune 01/53/8/54558/AM 21/S-144/Import Cell	3.12.20	10000 MT of Crumb Rubber/Granul Meshsize finer then 10mesh and devoid of iron and steel& most of the fibers	40040000	37000000	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 04.12.2020. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P- 47012/116/2020-TSW dated 18.12.2020. Reminder sent to the firm vide email dated 03.02.2021.
301	Thoms Rubbers, Kottayam, Kerala 01/53/8/54561/AM 21/T-63/IC	04.12.20	15000 MT Crumb Rubber/Granul Meshsize finer then 10mesh and devoid of iron and steel& most of the fibers	40040000	37000000	Comments sought from MOEF&CC (HSMD) & DPIIT on 04.12.2020. MoEF&CC (HSMD) vide email dated 21.12.2020 referred to its letter dated 13.05.2020 where it informed that the rubber crumbs/ granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers, are product and does not require permission from them. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P- 47012/118/2020-TSW dated 18.12.2020. Reminder sent to the firm vide email dated 03.02.2021.
302	Galaxy India, Crumb	08.12.20	19500 MTs Crumb rubber/	40040000	87984000	Comments received from DPIIT vide OM No. P-

	Ludhiana, Punjab 01/53/8/54572/AM 21/G-30/IC		Granules having mesh size 10 mesh to 20 mesh and devoid of iron/steel & most of the fibres			47012/121/2020-TSW dated 14.01.2021. The committee decided to ask RA, Ludhiana to conduct inspection of the manufacturing facility of the unit and revert.
303	Saffron Rubber, Ludhiana, Punjab 01/53/8/54571/AM 21/S-145/IC	08.12.20	21000 MTs. Crumb rubber/ Granules having mesh size 10 mesh to 20 mesh and devoid of iron/steel & most of the fibres	40040000	94752000	Comments received from DPIIT vide OM dated 20.01.2021. The committee decided to ask RA, Ludhiana to conduct inspection of the manufacturing facility of the unit and revert.
304	A.K. Rubber, Umbergaon 01/53/8/54603/AM 21/A-93/IC	11.12.20	20000 MTs Crumb rubber/ Granules of mesh size finer than 10 mesh and devoid of iron/steel & most of the fibres	40040000	15000000 0	Comments received from DPIIT vide OM dated 20.01.2021. Committee decided to call for details of production capacity and details of utilization of licenses obtained earlier.
305	Trirubber India INC, Kharagpur 01/53/8/54680/AM 21/T-70/IC	24.12.20	6000 MT Crumb Rubber Granules 10 mesh and devoid of iron / steel.	40040000	72000000	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 29.12.2020. The firm has been requested on 05.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P- 47012/126/2019-TSW dated 05.01.2021. Reply from firm referred to DPIIT vide email dated 02.02.2021.
306	Jayachandran Alloys Private Limited, Coimbatore 01/53/8/54690/AM 21/J-19/IC	26.12.20	4000 MT Lead Scrap as per ISRI Rains	85481020	30000000 0	Comments received from MoEF&CC (HSMD) vide letter No.23-25/2019-HSMD dated 07.10.2020. Comments sought from DPIIT on 29.12.2020.

						Reminder sent to DPIIT vide email dated 03.02.2021. DPIIT vide OM dated 08.02.2021 has sought some information from the firm.
Part 27	DPIIT					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
307	Arcelor Mittal Nippon Steel India Ltd., Mumbai 01/53/8/53946/AM 21/A-30/IC	12.08.20	1 Set Second Hand Gas Control Valves: Valves Dia 350-4 Numbers, Valves Dia 300-2 Numbers, Valves Dia 80/100-8 Numbers	84818030	30.4	Comments sought from DHI on 15.08.2020. DHI vide email dated 17.08.2020 informed that Control Valves does not pertain to DHI and this may pertain to DPIIT. Accordingly, comments sought from DPIIT on 17.08.2020. The firm has been requested vide email dated 23.09.2020 to furnish reply to DPIIT's OM No. P-47012/71/2020-TSW dated 16.09.2020. Reminders sent to firm vide emails dated 07.10.2020, 24.11.2021 and 03.02.2021.
308	Larsen & Toubro Limited., Kolkata 01/53/8/54148/AM 21/L-14/IC	17.09.20	62 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : Standard box Base Plate 3500 mm (L) x 2400mm (H) 62 Nos SBH Double Slide Rail System with accessories: SBH Standard Box S600 including all accessories: Standard box Top Plate 3500 mm (L) X 1600 mm	73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000 73084000	363.8	Comments sought from DPIIT on 24.09.2020. The firm has been requested on 05.10.2020 to furnish reply to DPIIT's OM No. P-47012/57/2020-TSW dated 05.10.2020. Reminders sent to firm on 27.10.2020, 17.11.2020 and 30.12.2020 requesting for furnishing reply. The firm replied directly to DPIIT vide email dated 30.12.2020. Reminders sent to DPIIT vide emails dated 08.01.2021, 21.01.2021 and

			(H) 186 Nos SBH Double Slide Rail System with accessories: SBH Standard Box S600 including all accessories: spindle element 54 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including All Accessories: PIN 40 x 230 50 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : box connector 444 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : CLIP6,3MM 8 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Manhole Base Plate 3000mm(L) x 2400mm(H) 8 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Manhole Top Plate 3000mm (L) x 1400mm(H) 24 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box		03.02.2021.
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			S600 including all accessories : Spindle Element 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Pin 40x230 16 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Box Connector 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : CLIP6,3MM 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Double Slide Rail RS (5500MM)(L) 40 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Shorting Base Plate : 3500mm(L) x 2400mm(H) 20 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Shorting Top			
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			Plate 3500mm(L) x 1400mm(H) 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Rolling Strut 11 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Distance Piece (250MM) 176 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Screw Set M30			
309	AQSA Stamping, Andheri East, Mumbai 01/53/8/54441/AM 21/A-78/IC	07.11.20	200 MTs Regried/ Hdpe/ Granules of Plastics	39159090	2400000	Comments sought from DPIIT & C&PC on 09.11.2020. DPIIT vide OM dated 05.02.2021 informed that they are not concerned with the case and C&PC may be consulted in the matter.
310	Rama Enterprises, Chennai 01/53/8/54548/AM 21/R-31/IC	03.12.20	5 Kgs. Cypher 88 Silver Powder	71061000	553867.7 0	Comments sought from DPIIT on 03.12.2020. DPIIT vide OM dated 28.01.2021 has sought some information/ documents from the firm. The firm vide email dated 28.01.2021 requested to furnish information as per DPIIT OM dated 28.01.2021.
311	Samadhan Polishing Products, Gandhi Ganj Mandi , Dist Baghpat 01/53/8/54655/AM	23.12.20	20 MT Non woven sacks used and cut	63053300	600000	Comments sought from DIPP & M/o Steel on 04.01.2021. DPIIT informed the Committee in meeting

	21/S-154/IC					no.10/AM21 dated 28.01.2021 that the case is under examination with them.
Part 27	M/o FPI					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
312	Chidambaram confectionery, Tamil Nadu 01/53/8/54306/AM 21/C-30/IC	10.10.20	10 Kgs Silver powder- For confectionery use – (Silflok (Food additive E-174)).	71061000	7.8	Comments sought from MOEF&CC (HSMD) and DPIIT on 12.10.2020. DPIIT vide OM dated 16.10.2020 informed that it is not concerned with the matter and M/o Food Processing Industries may be consulted in the matter. The Committee decided to refer the case to M/o FPI. Case referred to M/o FPI vide email dated 25.11.2020. Reminder sent to M/o FPI vide email dated 10.02.2021.
Part 28	Miscellaneous					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC HS Code	CIF value (lakh)	Status
313	Bhandari Gold and Jewellers Pvt. Ltd. 01/53/8/E/AM21/B-34/IC	17.08.20	1 MT Gold Dore (Gold content not exceeding 95%)	71081200	53338.04 843	Committee noted that the firm had been granted import authorization for import of 2 MT of Gold Dore Bar in the year 2017. The validity of the license expired on 2.5.2019. Out of 2 MT the firm had imported only 61 Kg. The Committee noted that the firm has submitted following documents:- (1) NABL certificate valid upto 13.07.2022. (2) Consent to Operate issued by Maharashtra Pollution Control Board valid upto 31.03.2021. The Committee also noted

						that the firm was requested on 16.11.2020, 07.12.2020, 23.12.2020 & 28.01.2021 to furnish (1) a valid BIS certificate and (2) Utilization details duly certified by the Customs in respect of earlier issued import authorization. Firm's reply is still awaited. The Committee decided to Reject the case for non-reply from the firm.
314	Harshini Maple Leafs, Chennai 01/53/8/54380/AM 21/H-46/IC	27.10.20	(1) 5000 Kgs. Gold Dore Bars. (2) 50000 Kgs. Silver Dore Bars.	71081200	(1) 15000000 000/- (2) 30000000 00/-	The Committee noted that the firm has applied for 5 MT of Gold Dore Bars and 50 MT of Silver Dore Bars along with (1) NABL certificate valid up to 25.06.2022 and (2) Consent to Operate valid upto 31.03.2021, The firm has not provided BIS Certificate and Utilization certificate duly certified by the Customs in respect of earlier import licence, if any. Accordingly, the firm was requested on 16.11.2020 to submit (1) a copy of valid BIS Certificate and (2) Utilization certificate duly certified by the Customs in respect of earlier issued import authorization, if any. Reminder sent to firm on 07.12.2020 requesting for furnishing above information/ documents. The firm vide email dated 25.12.2020 has provided BIS Certificate valid upto 02.12.2021. The firm also stated that they are applying for the first time, hence they don't have



						previous utilization certificate.
						The committee decided to call for original consent to operate for verification.
315	Agnis Bullion House LLP, Gurugram, Haryana 01/53/8/54623/AM 21/A-96/IC	17.12.20	10 MT Gold (Dore) Bars Purity : upto 95 Percent	71081200	56000000 000	The firm has been granted Import Authorization No.0519235552 dated 28.08.2020 for import of one MT of Gold Dore Bars. Now, the firm has applied for import of 10 MT of Gold Dore Bars having purity upto 95%. The Committee noted that the firm has submitted copies of (i) NABL Certificate valid up to 11.03.2022 (ii) BIS inspection report dated 18.12.2020. (iii) Pollution certificate from Haryana State Pollution Control Board –valid upto 30.09.2025 (iv) Utilization details duly certified by Customs showing balance quantity of 382.74 Kg. of previous import licence. The Committee decided to request the firm to submit valid BIS certificate. The firm vide email dated 16.01.2021 furnished (i) Utilization details duly certified by Customs. The balance quantity is 46.14 Kg. as on 11.01.2021 and (ii) BIS Certificate – valid up to 04.01.2022. Accordingly, the Committee decided to allow import of 10 MTs Gold Dore Bar (upto 95% purity).
	The Committee decided to approve for import of only 10 MTs of Gold Dore Bar having Gold content not exceeding 95 percentages to the firm.					
316	MMTC PAMP India Private Limited, Aurobindo Marg, New Delhi	29.12.20	100 MTs of Silver Dore Bars (Upto 95 percent purity)	71069100	83950000 000	The firm has been granted import licence no. 0550004174 dated 14.12.2018 for import of 200 MT of Silver Dore Bars (upto 95

	01/53/8/54701AM2 1/M-91/IC					Percent Purity), showing balance quantity of 108.80 MT. The firm has provided copies of (i) NABL- valid up to 05/02/2022 (ii) BIS – valid upto 22.10.2021 (iii) Consent to Operate from Haryana State Pollution Control Board – valid up to 30.09.2021. The committee decided to allow import of 50 MT of silver Dore bar based upon utilization of earlier issued license during the validity of consent to operate.
The Committee decided to allow 50 MT of silver Dore bar bar based upon utilization of earlier issued license during the validity of consent to operate..						
317	GGC Gujrat Gold Centre Pvt. Ltd., Ahmedabad, Gujarat 01/53/8/54729/AM 21/G-36/IC	06.01.21	5000 Kgs. Gold Dore Bar	71081200	21542107 500	The firm has been granted Import Licence No. 0850000507 dated 21.02.2019 for import of 10000 Kgs. of Gold Dore bars. The firm has submitted following documents:- (i) NABL – valid upto 23.10.2021 (ii) BIS – valid upto 22.10.2021. (iii) Pollution Certificate – valid up to 12.05.2023. (iv) utilization details of previous licence duly certified by Customs – Balance quantity is 8913.481 Kg. as on 04.12.2020. Accordingly, the Committee decided to allow import of 05 MTs of Gold Dore Bar (upto 95% purity).
The Committee decided to approve for import of only 05 MTs of Gold Dore Bar having Gold content not exceeding 95 percentages to the firm.						
318	Baskaran, Shevapet, Salem 01/53/8/54045/AM 21/B-39/IC	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	71060000	755012	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-



						47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported. Reminder sent to firm vide email dated 29.12.2020 requesting for furnishing reply.
319	Chirag Kenia, Mumbai 01/53/8/56919/AM 20/C-43/IC	13.03.20	(1) 20 MT of Arborio Rice - Non Basmati from Italy (2) 10 MT of Non Basmati - Carnaroli Rice from Italy (3) 10 MT of Non-Basmati - Jasmine Rice from Thailand (4) 20 MT of Non Basmati Sushi Rice from Thailand (4) 10 MT of Non Basmati Thai Glutinous Rice from Thailand	10063090	9600000	The Committee decided to examine the case on file

320	M/s. Sagar Metals, Jaipur 01/53/8/E/ AM20/S-221/IC	17.03.20	5000 Kgs Silver (Dore) Bars (Not exceeding 95 percent purity)	71069100	18750297 6	The Committee noted that the firm has been granted import licence no. 1319035512 dated 31.12.2020 for import of One MT of Silver Dore Bars (not exceeding 95 Percent Purity), subject to physical verification of the refinery by the concerned RA and submission of valid consent to operate from State Pollution Control Board (SPCB). The firm vide email dated 12.01.2021 has provided a copy of Consent to Operate
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						valid upto 30.11.2025. The firm also stated that One MT of Silver Dore is not sufficient to proper functioning of Refinery unit because the manufacturing capacity of their unit to produce final silver articles is 03 MT/ month and to produce such capacity they require at least 20 MT/ annum of Silver Dore as raw material. There is no such supplier to supply less quantity of Silver Dore with reasonable rates. Therefore, they requested to allow 5 MT of Silver Dore with respective CIF value and also requested to instruct Regional Office to amend the said import license accordingly. Accordingly, the Committee decided to grant additional 04 MT of Silver Dore Bars (not exceeding 95 percent purity) to the firm
The Committee decided to grant additional 04 MTs of Silver Dore Bar having Silver content not exceeding 95 percentages to the firm.						

5. The meeting ended with vote of thanks to the chair.